

जाय और मुझको कैम्पस में न घुसने दे, तो इस तरह का तानाशाह उसे नहीं बनने दिया जा सकता।

**अध्यक्ष महोदय :** तानाशाहों को ऐसे ही जो किसी वक्त बहुत अच्छे होते थे, आगम वाले होते थे, लेकिन अब वे सब से ज्यादा परेशान हैं—गवर्नर, स्पीकर और वाइस-चांसलर—आज तीनों सिर छिपाते फिरते हैं। इस लिये जब आप कोई बात करते हैं तो देखा करें—वाइस चांसलर अगर अपने आफिस में कोई फैसला करता है तो क्या उसको भी यहाँ लाना चाहिये ?

**श्री जनेश्वर मिश्र :** अध्यक्ष महोदय, आप मेरा निवेदन सुन लें—आप ने जो कहा है मैं उसी के बारे में कहना चाहता हूँ। आज एसी स्थिति आ गई है कि दिल्ली यूनिवर्सिटी में वाइस-चांसलर नहीं है, प्रो-वाइस चांसलर है, जो तरकीबें चाहते हैं, इसी लिये वे विरोधी पार्टियों के सभी लड़कों के खिलाफ कार्यवाही करते चले जा रहे हैं।

**अध्यक्ष महोदय** आं बैठे।  
 We should not set any bad precedent here. Also no motives should be imputed.

13.22 hrs.

FINANCE (NO. 2) BILL, 1974—contd.

MR. SPEAKER: Now we move on to the next item. Further discussion on the Finance Bill. Mr. B. V. Naik to continue.

Mr. Naik, would you like to speak after lunch?

SHRI B. V. NAIK (Kanara): Yes Sir.

MR. SPEAKER: So that you will have more time to think and come better prepared.

So, we now adjourn and re-assemble at 2-30 p.m.

13.23 hrs.

*The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at thirty four minutes past Fourteen of he Clock.*

[MR. DEPUTY-SPEAKER in the Chair.]  
 FINANCE (NO. 2) BILL, 1974—contd.

SHRI B. V. NAIK (Kanara): Mr. Deputy-Speaker Sir, I rise to support the Finance (No. 2) Bill that has been presented by the Minister for Finance.

Contrary to the alarming statements made by the Members of the Opposition in this House including Prof. Virendra Aggarwal yesterday who predicted an inflation rate of 50 per cent in the course of the next financial year, I feel that we have been exaggerating the economic situation in this country. We have been exaggerating the economic situation in the country because it serves our political purpose and those who say that the economy of the country is going to crash are only indulging in wishful thinking. I shall briefly state the reasons why I come to this conclusion. Firstly, there have been countries in the world which have gone through the situations which are worse than ours. For example, the U.S.A. during the period of depression in 1930s. We have seen what happened to Germany after the second world war and also the first world war. We have seen what happened to Japan at the end of the second world war. Their economics were completely shattered. Still they have been to recoup

and build their countries into some of the most viable national economies in the world. Today they have got a very high per capita income and a very high growth in their national economies.

Time and again hon. Members including Shri Sarjoo Pandey yesterday, have cited the parallel of a country like China. It would be very unfair for us to compare the two systems. Is it fair to compare a totalitarian system to a free society? It is not. I have no information that the hon. Member has been to China. So, whatever information one gets is either by reading about China from the foreign press or you get the propaganda material. Let us, therefore not try to pass comments upon Chinese economy.

MR DEPUTY-SPEAKER: What is the difference between Chinese chicken and Indian chicken.

SHRI B. V. NAIK: There are very few visitors who have gone to China except this committee of Dr. Kotnis and their finding is that chicken is selling at Rs. 4.25 per kg. for the last 15 years. Does the hon. Member know what was the rate of chicken in India 15 years back and what is the present rate? It is Rs. 7 per kg.

MR. DEPUTY-SPEAKER: I have been buying chicken at Rs. 14 per kg.

SHRI PILOO MODY (Godhra): In his case it is half a chicken.

SHRI B. V. NAIK: I am quoting the figures from my constituency—North Kanara. From that point of view, to compare the two systems and take some indicators which will not carry us very far would be a malicious thing. Let me repeat that a free society, even a poor free society is any day and any time much better because he would not be able to say what he is saying and I would not be able to say what I am saying if we were living in the China of Mao. So, I submit that some of these absolutely stupid arguments which we can see through in every

text-book or every propaganda material which we have read through the Redbook of Mao etc. are not for a serious debate on a Finance Bill.

I would like to point out that no country in the world at any time in the history of the world has ever crashed only because of economic crisis. Whether it be Germany or Japan or the USA, during the time of depression, most of the banks crashed but no country has been destroyed and no nation has gone to dogs only because people were not able to buy chicken in the market at the fair price; that depends upon the taste of the buyer. But if we lose national character, if we lose confidence in ourselves, if there is a crisis of character or if there is a crisis of authority in a country then at that time, the country may go to pieces. The entire Opposition has been doing everything to see that a crisis of character as well as a crisis of confidence and authority develops history will not forgive them for this. So, let them, therefore instead of indulging in continuous blackmail and calumny against the policies of the Government co-operate in a constructive programme for rebuilding our national economy.

Coming from the general to the specific, I would now like to say a few words of advice to the Ministry of Finance. Many of us suggested first and foremost that we must have a perfect public distribution system, where the common men in this country will be taken care of. The essential things, not even the luxuries or comforts but the essential things like food, a limited amount of clothing etc. were the things which were pressed upon in October 1972 at the Gandhinagar session of the AICC..

AN HON. MEMBER: But what has been done?

SHRI B. V. NAIK: Everything has been done, and we have tried..

**SHRI KRISHNA CHANDRA HALDER** (Ausgram): To generate black money.

**SHRI B. V. NAIK**: This is another instance of the Opposition indulging in witch-hunting. I may tell them that there is no witch to be found in all this; by doing so, they are only taking this country more and more towards chaos.

**SHRI PILOO MODY**: No. Let him put his hand on his heart and say 'No'.

**SHRI B. V. NAIK**: With due apologies to the October revolutionaries, as far as the October resolution was concerned we urged first for taking up the question of organising a public distribution system. When the wheat trade take-over did not yield the results that were expected of it, we suggested something in the form of monetary reform, and that was what we called demonetisation. We made no bones about it. We did not come to that conclusion regarding demonetisation—many of us or at least some of us have our recorded views, and those views have been written down in black and white—on the basis of any alarmist attitude as some of the Opposition Members have done. If the money supply and the supply of goods in a market at a give point of time yields a certain resultant price then if the situation is to be controlled, either the supply of goods has to be controlled or the supply of money has to be controlled.

When we found that the control of the supply of essential goods in the market for the consumption of the common people was not effectively handled or could not be handled with the given constraints, that was the time we said that as an alternative, if you cannot manipulate goods, you should manipulate the money. It was in these circumstances that we had urged that the matter of demonetisation be given its due consideration.

Under the circumstances, I am going to suggest that there are a few avenues whereunder we have first and foremost to create an adequacy of supplies in

the market. We have to take only a few steps which, I think, will be able to see to it that the primary objective for which this Budget has sought to be brought, namely 'It is self-evident that controlling inflation is today the single most important task facing this country', is achieved. How to do it?

**SHRI PILOO MODY**: Management.

**SHRI B. V. NAIK**: Management has been there. There must also be certain specific goals before the management. I would, first and foremost, suggest a revision of the industrial concessions that are ruling in this country. I take a specific instance in respect of which a reply has been given to me by the Minister of Industrial Development. In the State of Madhya Pradesh, for the paper mills in our country, we are selling bamboo at Rs. 55 a tonne but in the same country in the State of Maharashtra, we are selling bamboo to the paper mills at Rs. 3 a tonne. Here is an area where a not languishing paper industry can be made to foot the bill and see to it that the State coffers are bulging with money.

Secondly, I would suggest an increase in the productivity of the public sector. (*Interruptions*). I shall come to the private sector of Shri Mody also.

**MR. DEPUTY-SPEAKER**: I have been requested by your Whip to allow ten minutes to each member of the Congress Party because there is a very big list. So please conclude.

**SHRI PILOO MODY**: Let him speak. Eliminate one more speaker from the other side.

**SHRI B. V. NAIK**: As regards increase in the productivity of the public sector, today we have steel selling at the highest rate in the world. We have our Durgapur, Bhilai, Rourkela. All of them are functioning below the limit. One of the reasons for this is that we sitting in this august House have not made the public sector of this country accountable to this House. Along with

the normal budget which has been there for the last 100 years, there should be a budget for every public sector undertaking. I do not know which would be the proper forum. We must know how much we are going to produce. What are the constraints? What are the restrictive factors and how shall we overcome them? We should make the entire public sector not only vicariously accountable to Parliament, the representatives of the people, but they should be made accountable in a certain direct way.

Then my last point; it would be a severe omission if I do not mention it. As regards the private sector, I have cited only one case of industrial concessions. There could be an investigation of the industrial concessions enjoyed by way of concessional rates of electricity, water, lands acquired and given to them and for the infra-structure facilities. Today the private sector, earning profits as never before, is in a position to pay and keep the costs even.

Under the circumstances, I would conclude by making a plea for adopting the Brazilian experiment which was stated last time by Shri N. K. P. Salve on the floor of the House and was given up without being given due consideration, though the SEMIBO-MBLA is a variation of it. I am quoting only the current discount rates of the Central banks of the world. Brazil in 1969-70 had 22 to 20 per cent. In a country like Norway or even India, it is 5 to 4.75 per cent. They have been able to regenerate their economy by linking up or giving a stimulus to their saving by making the return on savings linked to the price index at least before we reject it off the cuff, I suggest that a study should be made and if necessary a report should be called for so that we may take a meaningful decision.

**SHRI SURENDRA MOHANTY** (Kendrapara): Finance Bill No. 2 has been considered by the Finance Minister as of unusual significance. I maintain that this Bill is not only un-

precedented in constitutional history but also that its unprecedentedness can be matched only by the unprecedented paralysis of Government's economic policy. This Bill is unusual in another way in as much as what was intended to be supplementary taxation effort has turned to be of far larger magnitude than the original budget which was presented in February. While the total collection to the Central revenues out of the present proposals will be Rs. 232 crores, the levies in February had amounted to Rs. 212 crores. According to the Finance Minister this unusual measure derives its justification from the fact that we are faced with a very difficult economic situation and Finance Bill No. 2 is aimed at controlling inflation and also the unprecedented price rise. While I am not disputing the conclusions that the country is faced with unprecedented economic and financial situation, certainly I have my quarrel as to who is responsible for all this mess. The Finance Minister in his speech has pointed out to the fall in agricultural and industrial output and according to him this situation is basically due to the sluggishness in industrial production and fall in agricultural output. But the present rise in prices and the inflation are also due to the actions of the Government, as had been pointed out by the Reserve Bank of India Bulletin in its issue of April 1974. While discussing the price rise on page 627 it mentions the main factors influencing inflationary upsurge included: (1) successive decline in output of foodgrains in 1971-72 and 1972-73 and the consequent lower market arrivals in 1973-74 (2) widespread hoarding of stocks in anticipation of higher price, (3) uncertainties regarding supplies of imported crude oil and the sharp hike in the prices of petroleum products announced by the Government, (4) upward revision in procurement prices of foodgrains and the consequent increase in issue prices in November 1973 and (5) upward revision in the price of several critical commodities such as steel, cement, etc. Out of these five reasons which have been mentioned by the Bank, items 3



to 5 are of Government's own creation and the Government cannot escape responsibility for these last three reasons. Apart from these facts, other operative factors in the creation of inflationary pressure are: enlargement of deficit financing in 1973-74 from the budgetary estimate of Rs. 85 crores to 650 crores. Here is an unparalleled, unprecedented fiscal irresponsibility on the part of the Government and I am sure if this had been truly free and democratic society, this Government would have been kicked out of office much before it had time to present this Finance (Nos. 2) Bill. From the budgeted figure of Rs. 85 crores, your deficit financing reached Rs. 650 crores and still you have the cheek to say that fall in agricultural production and sluggishness of industrial output is responsible for this unprecedented situation. The regret is in India in the name of *garibi hatao*, you have made the people mentally poor and therefore, by distributing doles of black money, you can continue in office in spite of all these muddlings. Therefore, in this country public opinion cannot assert itself unless and until there is a revolution. Whether it is violent or nonviolent is immaterial for my purpose. The other reasons are increase in the price of controlled variety of cloth with effect from 30th March, 1974. Who is responsible for this? Increase in the price of some 24 basic drugs ranging in some cases up to 70 per cent who is responsible for this?

AN HON. MEMBER: Traders.

SHRI SURENDRA MOHANTY: But who approved of it? Increase in the price of coal after nationalisation from Rs. 72 to Rs. 160 per ton. Will the treasury benches answer, who is responsible for this? and that too in the name of nationalisation and socialism? Besides the above, the prices of other commodities of essential use have also been raised by the Government in recent months. The Government, to divert the attention of the people from its acts of commission and omission, lays the blame at the doors

of the hoarders. I ask the Government which is gloating over its membership of the unclear club today what stopped this powerful Government from curbing the hoarders? When it came to unhoarding, the Prime Minister and the Defence Minister prescribed the panacea of social boycott. I maintain if anyone has to be boycotted socially and politically, it is the Congress Party which is at the back of the hoarders. While the growth rate has touched almost zero point, the money supply has gone on increasing. The irresponsible spending spree of the Government can only be imagined from a single fact that the Prime Minister's travelling allowance in one year has cost the exchequer Rs. 25 lakhs and the Prime Minister's security costs the exchequer Rs. 6 lakhs! Who is going to believe that the Government, which is pledged to put down governmental expenditure can spend such fantastic amounts for the travelling allowance of its Prime Minister? At the end of December 1973, the total amount of currency in circulation stood at Rs. 5639 crores, but on 14th June, 1974 it was Rs. 6609 crores. In other words, while the rate of growth has touched almost zero point, the monetary expansion has been taking place at an irresponsible pace, which is at the root of the present crisis today, which is of the Government's own creation. Therefore, I say, under these circumstances, this Finance Bill is a penalty which the masses of India will have to pay for the fiscal irresponsibility of the Government and its habitual failure on the economic front.

15 hrs.

Yet, in spite of this, the Finance Minister cannot assure the House that he would be able to contain the inflation or the rising prices. At page 4 of his speech he says:

"An exercise to cut expenditure drastically is now under way. Until this has been completed and the results of other measures taken by us are known, it would be difficult to indicate precisely what the final position would be."

Mark the words "it would be difficult to indicate precisely". Therefore, when the Finance Minister says that the Finance (No. 2) Bill is aimed at controlling inflation, his speech itself admits that he cannot give the House any assurance, nor can he give the country any undertaking, that the inflation is going to be checked and the price rise is going to be held. Then he proceeds to say:

"In view of the acute inflationary situation prevailing we fully intend to contain the Central Government's budget deficit to the level indicated in this year's Budget and Government will take all necessary steps to this end."

In view of Government's performance of raising deficit financing from Rs. 85 crores to the extent of Rs. 650 crores, this kind of assurance of the Finance Minister is only meant for the gullibles whom the Congress Benches can enliven with such kind of easy slogans. The promise to keep the figure down to Rs. 125 crores is just as unrealisable as some promises made in the past in the previous year.

Coming to the taxation proposal, the basic question which I ask is this. Will this Finance Bill, will these indirect taxation measures, bring down the prices? That is the crucial test; that is the criterion on which this Bill has to be tested.

The increase in the bank rate and the tax on banks will obviously make capital dearer. However well-intention it may be, the manufacturers will pass on the burden to the consumer. In other words, the common man will ultimately come to bear the incidence of this taxation measure, and this will further strengthen the inflationary forces.

The indirect taxes on tyres, paper, cement, iron and steel, copper and zinc will boost up the other prices and consumers will ultimately bear

this impact. In this context, the taxation proposal on paper is utterly irresponsible. The Bill indicates that only papers upto 65 grammes per square metre will be exempt from the proposed levy. But how many paper manufacturing units are today manufacturing paper of 65 grammes? When the price of paper goes up, naturally book production will be in disarray. While the students, millions of them, are going without their exercise books and text books, one would have thought that the Government would propose some remission in indirect tax on paper instead of proposing further enhancement of it.

The consumers of cigarettes, plastic goods and cotton fabrics will bear the full brunt of these new duties.

SHRI B. V. NAIK: Are you opposed to that also?

SHRI SURENDRA MOHANTY: Yes, I do not want new taxes to be imposed for your spending spree. I do not want them to be taxed so that your Prime Minister can spend Rs 25 lakhs for her foreign visits.

SHRI B. V. NAIK: How much does the American President spend for his travels?

SHRI PILOO MODY: I would like to inform the hon. Member that the people in America eat also.

SHRI SURENDRA MOHANTY: On balance, it can be said that the indirect taxes that have now been levied will certainly raise the prices all around instead of bringing the prices down.

In conclusion, I must say, the only silver lining around the dark cloud of the Finance Bill is a pronounced concern for sound fiscal and economic management. But whether that will succeed is anybody's guess.

**श्री डी० एन० तिबारी :** (गोपालगंज) :  
उपाध्यक्ष महोदय, इस वर्ष दो फाइनेंस बिल  
आये। एक का मंतव्य था :

"The thrust of the Central Budget for 1974-75 was to restrain the growth of Government expenditure..."

श्रीर अभी जो फाइनेंस बिल आया है उस का मंतव्य है इन्फ्लेशन को कंट्रोल करना। दोनों फाइनेंस बिलों के दो मंतव्य है। देखना यह होगा कि पहले फाइनेंस बिल का मंतव्य पूरा हुआ या नहीं। क्या हम लोग गवर्नमेंट एक्स-पेंडीचर में कुछ कमी कर सके और कर सके तो कितना कर सके ? अगर इसका कुछ हिमाब दिया जाता, कुछ ब्यौरा आना तो मालूम होता कि पहले फाइनेंस बिल के मुआबिक कितना काम हुआ। ब्यौरा नहीं आने में आदमी जरा अन्धरे से है। इन्फ्लेशन चैक करने का यह फाइनेंस बिल कितना इन्फ्लेशन चेक करेगा, कहा नहीं जा सकता। अभी 210 करोड़ रुपये का टैक्स लगा है। इससे यह होगा कि गवर्नमेंट का जो डफिसिट फाइनेंसिंग हर साल बढ़ जाता था एन्टीमेट्स से वह कुछ कम हो जायगा। लेकिन इससे इन्फ्लेशन कम होगा या नहीं कहा नहीं जा सकता। क्योंकि देश में इन्फ्लेशनरी ट्रेन्ड लाने का जरिया है ब्लैकमनी। ब्लैकमनी के संबन्ध में हम लोग क्या कर रहे हैं ? कही कही रेडम होते हैं। कुछ पैसे निकल जाते हैं। लेकिन मैंने देखा है कुल मिला कर दो तीन करोड़ से ज्यादा नहीं होता है। जहां 5 हजार करोड़ का ब्लैक मनी है वहां दो तीन करोड़ निकल आने से कोई विशेष अन्तर नहीं होता है। यदि ब्लैक मनी हमारे देश में है और वह चालू है, हमारी एकोनामी को डिस्टार्ट कर रही है तो उसको कैसे निकाला जाय यह सोचना होगा। केवल ब्लैक मनी को कर्ब कर देने की बात कहने से वह कर्ब नहीं होगा। वह तो एक चालू पैरेलल एकोनामी है। यदि हम उसको कंट्रोल नहीं कर सकते हैं, विकास कर उसको खत्म नहीं कर सकते हैं तो कोई

प्राग्भेदिक व सोचना होगा कि किस तरह से उसको चैनल में लाये जिससे वह रुपया बाहर निकल कर आये और उससे देश को फायदा भी हो साथ ही गवर्नमेंट को टैक्स भी मिले और वह पैरेलल एकोनामी खत्म हो। इसका कुछ उपाय सोचना चाहिए।

**श्री पीलू मोदी :** कौन सोचेगा ?

**श्री डी० एन० तिबारी :** हम सोचेंगे, आप सोचेंगे। अफसोस यही है कि अपोजीशन के हमारे भाई केवल क्रिटिसाइज करना जानते हैं, कोई कास्ट्रक्टिव सजेरिजन वे देते नहीं हैं। कल जनेश्वर मिश्रा जी ने बोलते हुए इसको रद्दी, निकम्मा और इस तरह के सारे शब्द कह डाले। वे जानते हैं कि कुछ भी वे कहेंगे इधर वे बैठ नहीं सकेंगे, जनता नहीं चाहती उनको बैठने देना, तो हम क्या करें ? हमारे हाथ में कुछ है नहीं। हम भी जाते हैं पब्लिक में और आप भी जाते हैं, लेकिन आप को जनता नहीं स्वीकार करती है तो हम लोगों का क्या दोष है ? हो सकता है कि हम लोग खराब हों, लेकिन जनता समझती है कि आप में अच्छे हैं। हो सकता है हम खराब हों आप की नजर से लेकिन दुर्भाग्यपूर्ण कहिए या सीमाग्यपूर्ण, स्थिति यही है। आप के ऊपर जनता विश्वास नहीं करती है और आप को इधर बैठाने के लिए तैयार नहीं है।

**श्री पीलू मोदी :** इस बात में कोई कमान नहीं है। जिम ढग से यहा ये आये है उसमें बंहरत ढग से हम यहां आये हैं। जिस प्रजा में आप को चुन कर यहां भेजा है उसी ने हम को यहा भेजा है। मगर हम पैसा और सत्ता के लिए इकट्ठा हो कर चोरों के साफिक समाज नहीं बनाये, इतना ही फर्क है।

**श्री डी० एन० तिबारी :** यह बात तो आप बराबर यहां भी बोलते हैं और पब्लिक में भी बोलते हैं, लेकिन लोग आपकी बातों में विश्वास नहीं करते। वे समझते हैं कि आप

गलत बात कर रहे हैं, इस वास्ते आप को यहाँ ज्यादा संख्या में नहीं आने देते।

**श्री पीलू बोधी** यह क्या संख्या है, यह तो बनावटी संख्या है, पैसे से खरीदी हुई संख्या है।

**श्री डी० एन० तिवारी** कल मिश्र जी का भाषण सुन कर ऐसा मालूम हुआ जैसे इंस्परेशन का भाषण हो, कुछ कर नहीं सकते हैं, इनफ्लेक्शन है। कल श्री सरजू पाण्डे जी का भाषण भी मैंने सुना। आप उनके पिछले बजट भाषण को पढ़िये, इन दोनों भाषणों में कोई फर्क मालूम नहीं होता है . .

**श्री मधु लिवये (बाबा)** मेरे भाषण में आप को फर्क मिलेगा—मैं आज ऐसी ही बातें आप के सामने रखने जा रहा हू।

**श्री डी० एन० तिवारी** ठीक है ज़रूर रखिये। लेकिन अब तक जितने भाषण हुए हैं उनमें कोई ऐसी सजेशन नहीं आई है कि ब्लैक-मनी को कैसे कन्ट्रोल किया जाय। आप लोग निर्णय यही कहते हैं कि डीमान्टाइजेशन कर लो। लेकिन जो व्यापारी लाग है, वे रुपया बन्द करके घर में नहीं रखते हैं, उनका रुपया चालू रहता है। अगर रुपया सोने की शकल में जमीन के नीचे दब जाय या किसी और तरीके से दब जाय तो उससे हानि नहीं होती है बहुत, वह दफन हो जाता है। लेकिन ब्लैक मनी का जो रुपया चालू रहता है, उससे हमारी इकानमी डेमेज होती है। इस लिये प्रश्न यह है कि जो रुपया चालू है उसको कैसे कन्ट्रोल किया जाय, कैसे उसको बाहर निकाला जाय जिससे गवर्नमेंट को भी फायदा हो और देश को भी फायदा हो।

इस संघर्ष में मैं एक सुझाव देना चाहता हूँ—आप बिस्वियम बनाने के लिये छूट दे दीजिये, विदेशों लैक बना सकें, बैंक बैंक,

इस तरह रुपया बाहर निकल सकता है, वह रुपया इंट-गारे में लग जायगा, चानू नहीं रहेगा, आप को उससे सेल्व टैक्स, इन्कम टैक्स, वॉल्यू-टैक्स मिलेगा, इस तरह से आप को इन्कम भी बढ़ेगी। लेकिन आप डर के मारे ऐसा नहीं करेंगे क्योंकि लोग आप को रीएक्स-नरी कहेंगे। मैं आप से कहूँगा कि आप हिम्मत कर के कुछ कीजिये।

उपाध्यक्ष महोदय, यह बजट बहुत ही अच्छा होला यदि इसमें एक-दो बातों की तरफ ध्यान दिया जाता। हमारे विरोधी कैम्प के सदस्यों ने कहा कि हमके द्वारा गरीबों पर टैक्स लगा है। मैं ऐसा समझता हूँ कि एफ वी टैक्स का छाड़ कर कोई ऐसा टैक्स नहीं है जो गरीबों का इन्क्रेज करता हो। वह टैक्स है—मीडियम कपडे पर टैक्स। अगर इन टैक्स को हटा दिया जाता तो मैं समझता हूँ कि इससे मिडिल क्लास के लोगों को बहुत राहत मिलनी। चूँकि मिडिल क्लास के लोगों के यहाँ अमीन ज्यादा बच्चे होते हैं इस लिये उनको कपडे पर ज्यादा पैसा खर्च करना पड़ता है। मैं चाहता हूँ कि आप इस पर पुन विचार कीजिये। आप फाइन और सुपर-फाइन पर जितना लगाना हो लगाइये, लेकिन मीडियम कैटेगरी के कपडे पर टैक्स कम कर सकें तो मैं समझता हूँ कि इससे बहुतों को राहत दे सकते हैं।

अभी मेरे पूर्ववक्ता ने कागज पर लगाये गये टैक्स का उल्लेख किया। आज कागज की देश में कमी है, आप बहुत फाइन पेपर पर टैक्स लगाइये, मुझे एतराज नहीं है, लेकिन जो कागज ग्राम इस्तेमाल में आता है यदि उस पर टैक्स छोड़ देते तो मैं समझता हूँ कि यह आइडियल बजट होता और नखेबों को टच नहीं करता। गवर्नमेंट को इन पर विचार करना चाहिए कि पेपर पर और मीडियम कैटेगरी के कपडे पर टैक्स कम करें तो न लक्ष्य।

आप ने बजट में यह भी कहा है कि बैंक का रेट बढ़ गया है। ठीक है, लेकिन उन लोगों का क्या होगा जिन लोगों ने 10 या 15 वर्ष पहले रुपया जमा किया था। उस वक़्त रुपये का मूल्य 89 पैसा था और आज 31 पैसे है, 10 वर्ष में उनका मूल्य एक-तिहाई हो गया। यह ठीक है कि आप उनको सूद देंगे, लेकिन उनके असली रुपये का जो दाम होता है, वह उनको निही मिलेगा। इनमें लोगों के मन में आयेगा कि इनको दूसरे तरीके से इन्फ्लेशन करे जिमसे पैसा तो कम से कम बचकर रहे। इससे आपके डिपॉजिट में कमी होगी। जो छोटे छोटे डिपॉजिटर्स अपना पेट काट कर आपके यहाँ रुपया जमा करते हैं जब उनके रुपये का मूल्य उनको नहीं मिलेगा तो आपके पास डिपॉजिट कराने में उनका उत्साह घटेगा। मैंने चव्वाण साहब से कहा था कि जो लोग आपके यहाँ रुपया जमा करते हैं उनके रुपये के मूल्य की रक्षा के लिये आप कोई उपाय कर रहे हैं या नहीं। उन्होंने कहा था कि मुझे देखना होगा कि क्या हो सकता है। यह ठीक है कि आप ने दो परसेन्ट रेट आफ इन्टरेस्ट बढ़ा दिया है, लेकिन इससे उनको कोई अधिक फायदा नहीं हुआ तो वे चाहेंगे कि रुपये को निकाल कर सोना खरीद लें, जमीन खरीद ल, क्योंकि इनकी वैल्यू एप्रेशियेट हो रही है, जबकि आपके यहाँ जो रुपया जमा है उसकी वैल्यू डेप्रेशियेट हो रही है। ऐसे डिपॉजिटर्स का मन भागेगा, आपके यहाँ रुपया जमा कराने से। इसलिये मेरा कहना है कि कोई उपाय कीजिये जिससे उनके रुपये का मूल्य ज्यों-का-व्यों वापस हो सके। अगर ऐसा नहीं करेंगे तो मैं समझता हूँ कि आपके डिपॉजिट कम हो जायगा और आप अपने टारगेट को पूरा नहीं कर सकेंगे।

धन में इन्फ्लेशन के सम्बन्ध में दो शब्द कहना चाहता हूँ। इन्फ्लेशन तीन तरीकों से आता है—पहला तो गवर्नमेंट का जो डेफिसिट फाइनेंसिंग होता है उससे इन्फ्लेशन होता

है, दूसरे जब प्राइव्शन कम होता है तो उस से इन्फ्लेशन बढ़ जाता है। तीसरे धन-प्रोडक्टिव कामों में जब ज्यादा खर्च होता है तब इन्फ्लेशन बढ़ता है। इन तरीकों में से किन किन को आप ने अपने कानू में रखा—यह समझ में नहीं आता है। डेफिसिट फाइनेंसिंग हर साल आर जिनना एस्टीमेट करते हैं उस से ज्यादा बढ़ जाता है। प्राइव्शन दिन-प्रतिदिन कम हो रही है और धन-प्रोडक्टिव एक्सपेंडिचर बढ़ता जा रहा है। तीनों बातों में जम कर आर ने कोई ऐसा काम नहीं किया जिसे उस को रोका जाए। अभी आप जो प्राइव्नेसिज़ लाये हैं, हो सकता है उस में डेफिसिट फाइनेंसिंग कम हो, लेकिन इन्फ्लेशन तो नहीं रोक सकता, उस को कैसे रोकेंगे। मैंने कहा है कि 5 हजार करोड़ रुपये की ब्लैक मनी चल रही है—उस से इन्फ्लेशन बढ़ेगा, डेफिसिट आप भले ही अपना फाइनेंसिंग कम कर दीजिए, इन्फ्लेशन उस से कम नहीं होगा इस लिए उसको बैंक करने का कोई तरीका सोचना है ताकि उस रुपये को बाहर निकाला जा सके जो देश के काम में आए और इस तरह से प्रबन्ध हो कि आर को उस का टैक्स मिनें सेज टैक्स मिले, इन्कम टैक्स मिले वेलथ टैक्स मिनें आर वह रुपया प्रोडक्टिव यूज में आ सके। तभी आप इन्फ्लेशन को रोक सकते हैं अन्यथा इन्फ्लेशन नहीं रुकेगा।

आप का इस बिल को लाने का मुख्य उद्देश्य यह है कि इन्फ्लेशन रोक जाय जब कि फरवरी में आप ने जो फाइनेंस बिल पेश किया था उस का उद्देश्य था कि सरकारी खर्च में कमी की जाए। मैंने शुरू में आप से पूछा है कि सरकारी खर्च में कमी कितनी हुई है, उस का ब्योरा आ जाता तो मालूम हो जाता कि आप के प्रत्यनों का कितना फल निकला है। आज सब लोग अन्धकार में हैं, क्रिटिसाइज़ कर रहे हैं, गालिया भी दे रहे हैं बैसे तो फरवरी में फायुम का महीना होता है उस में गालियाँ सुनी जाती हैं, बजो फायुम की गालियाँ हैं, लेकिन इस बजट

की गालियां तो बे-बकत की गालियां है, साधन के महीने में गालियां नहीं सुनी जाती। इस लिए मैं कहूंगा कि इस तरह ज्यादा ध्यान दिया जाए जिस में धाप की मेहनत सफल हो सके।

**श्री मधु लिखये :** उपाध्यक्ष महोदय, मंत्री महोदय ने अपने बजट भाषण में कहा है कि यदि यह वित्तीय बिल में इस सदन के सामने नहीं लाता तो वह बड़ा गैर जिम्मेदाराना काम होता। लेकिन मैं यह कहना चाहता हू कि इस का यह जो विधेयक है और उस में सुझाव दिए गए हैं उन से मुद्रास्फिति और दाम-वृद्धि रोकनेवाली नहीं है—इन के सुझावों में एक घोखाघड़ी छिपी हुई है जिस की और सब से पहले मैं धाप का ध्यान दिलाया चाहता हू। इन्होंने अपने विधेयक में कहा है कि पहली बार कैप्रोलैक्टम और डी० एम० टी० के ऊपर हम लोग उत्पाद शुल्क (एक्साइज ड्यूटी) लगाने जा रहे हैं। इनको 30 अप्रैल को ही मैंने एक पत्र द्वारा सूचित किया था कि गुजरात स्टेट फर्टिलाइजर कारपोरेशन और इंडो-गैट्रो केमिकल कारपोरेशन कैप्रोलैक्टम और डी० एम० टी० का उत्पादन शुरू करने जा रहे हैं तो क्या सरकार जो कैप्रोलैक्टम और डी० एम० टी० है उसके ऊपर कोई एक्साइज ड्यूटी नहीं लगाएगी? लेकिन मेरे पत्र का कोई जबाब नहीं मिला। मैंने स्मरण-पत्र दिया उसका भी कोई जबाब नहीं मिला। अविश्वास के प्रस्ताव पर जब मैंने करारा हमला इनके ऊपर किया तब इस विधेयक में आपने 50 प्र० श० और 25 प्र० श० ड्यूटी लगाई है। (ब्यबधान) मैं आपसे कहना चाहता हू पूजापतियों के साथ मिलकर इस लूट में सरकार और सरकारी लोग कैसे हिस्सेदारी कर रहे हैं। अब तक जो डी० एम० टी० विद्वानों से प्रायास किया जाता था जिससे पालियास्टर फाइबर और पालियास्टर यार्न बनता है—रूस के कुछ श्रांकों में देता हूँ, रूस से यह माल मंगवाया जाता था और इसकी सी० आई० एफ० ब्राइस साइं 21 हजार बपया थी। इसके ऊपर

70 प्रतिशत कस्केट ड्यूटी, 15 हजार 50 रुपए प्रति टन लगाई गई थी। और एम० एस्० टी० सी० का साइं सात प्रतिशत सॉलिस चार्ज होता था 1612 रुपए कुल मिलाकर इसका बिक्री दाम 38,162 रुपया था। इनका पहले इरादा क्या था? इरादा यह था कि गुजरात स्टेट फर्टिलाइजर कारपोरेशन 18 हजार रुपये में डी० एम० टी० और तकरीबन उसी दाम में कैप्रोलैक्टम हिन्दुस्तान के जो बड़े बड़े पूजा पति हैं जिनमें इनके प्रिय राज गुजराम न मोदी, जे० के० सिधानिया, बिड़ला, बागड़, जयपुरिया आदि सभी लोग हैं—घार० पी० गोयल्का भी इनके प्रिय पात्र हैं लेकिन इसमें वह नहीं आते—इन लोगों को यह 18 हजार रुपए में डी० एम० टी० बेचना चाहते थे जबकि टी० एम० टी० का इम्पोर्टेड दाम, आयातित त्रिकी मूल्य, जैसा मैंने कहा 38 हजार रुपए था। तो 20 हजार रुपए का लाभ उसमें थे बड़े बड़े पूजापतियों को देने जा रहे थे। बार बार लिखने के बाद और हमला करने के बाद भी उन्होंने मिर्फ यह कहा कि 50 प्रतिशत की ड्यूटी कैप्रोलैक्टम—पर और 25 प्रतिशत की ड्यूटी डी० एम० टी० पर लगाएंगे। अभी मैंने इसका हिसाब जोड़ा है। इसकी बैसिक प्राइम 18 हजार रुपए, 25 प्रतिशत ड्यूटी; साइं 4 हजार रुपये, यानि 22,500 रुपए प्रति टन का दाम हों गया। इसका मतलब है 38 हजार रुपये बिक्री का दाम है इम्पोर्टेड डी० एम० टी० का तो यह ड्यूटी लगाने के बाद भी इन लोगों को, पूजापतियों को तकरीबन 15,662 रुपए प्रति टन का लाभ होने वाला है। इसमें इनकी हिस्सेदारी भी है। (ब्यबधान) आज मैं कहना चाहता हूँ आप लोग इनको इसलिए छूट दे रहे हैं कि प्रधान मंत्री से लेकर देव शांत बरुआ तक सभी इन लोगों से पैसा बसूल कर रहे हैं चुपाव के लिए (ब्यबधान) मैं सबूत दे रहा हूँ। मेरे बार बार पत्र लिखने के बाद भी इस तरह का बैनिफिट यह सरमायेदारों को क्यों दे रहे हैं और इसके साथ फिर समाजवाद की बर्बाद करते हैं? क्या इनके समाजवाद का मही मतलब है? मैंने जो डी० एम० टी० के बारे में कहा

वही कैम्रोलैकटम के बारे में भी है। इस तरह इन लोगों ने उनको तकरीबन 50 करोड़ की पोर्टेफोलियो छूट दे रखी है आज भी साढ़े 15 हजार रुपए टन का बॉन्ड उनको दिए जा रहे हैं।

श्री नरेन्द्र कुमार साहू (बेनारस) : दोनों में फर्क जहर होने वाला है इसलिए आप यह बता दें कितनी परसेंटेंज इंडिजीनिम सप्लाई है और कितना इम्पोर्ट करना आवश्यक है।

श्री मधु लिखड़े : मैं तो अभी दूसरी बात कह रहा हूँ। पंदावार बड़े बिना इम्पोर्ट कम नहीं होगा। लेकिन जब कंज्यूमर और बुनकरों को हमने कोई फायदा होने वाला नहीं है तो यह जो सरकार को 50 करोड़ का नुकसान होगा, और पूँजीपतियों को लाभ होगा वह किन लोगों में बाटा जाएगा? अगर कंज्यूमर और बीवर को फायदा होता तो बात मेरी समझ में आती लेकिन उनको बिल्कुल कोई लाभ नहीं दे रहे हैं। इसलिए मेरा आरोप है कि इसमें बड़ पैमाने पर राजनीतिक घुसखोरी छिपाई हुई है।

मुद्रास्थिति रोकने की जो बात है, इसके लिए इन्होंने अध्यादेश जारी किए हैं और उनके जरिए, इनको प्ररक्षा है कि इस साल 4 सौ करोड़ रुपए जो बाजार में आने उनको व फ्रीज करेगे, जमा करेगे। फ्रीज शब्द आपको अच्छा नहीं लगता है लेकिन यह फ्रीज ही है। अगले साल के लिए अन्दाजा है 6 सौ करोड़ रुपए फ्रीज कर सकेंगे। लेकिन मैं जानना चाहता हूँ उत्पादन के मोर्चे पर इनकी जो असफलता है उसके चलते यह 4 करोड़ रुपये चटनी के बराबर हैं और उनका दामों पर कोई जसर नहीं होने वाला है। आप खंती को सीजिए—मैं इनकी ही नेशनल इनकम के आंकड़े और कृषि उत्पादन के आंकड़े के आधार पर बतलाना चाहता हूँ—अगर खेती में 5 प्रतिशत और उत्पादन घटता तो बाजार में 875 करोड़

का माल कम आयेगा और दाम जरूर बढ़ेंगे। औद्योगिक उत्पादन के बारे में यह शुरू में हमारी बातों को नहीं मानते थे लेकिन अब इन्होंने स्वयं कबूल किया है कि कुठा की स्थिति है। इस तरह पावर शटेज, ट्रामपोर्ट बाटिलनेक और आपकी अयोग्यता के चलते, कच्चे माल के अभाव के चलते औद्योगिक उत्पादन भी मेरी राय में घटने वाला है इस साल तो कुल मिलाकर उत्पादन के मोर्चे पर इनकी जो अकर्मण्यता है, अयोग्यता है उसके चलने मजदुरों और श्रमिकों का जो 4 सौ करोड़ रुपया आप फ्रीज करने वाले है उससे मुद्रा-स्थिति और दामों पर जरा भी असर नहीं होगा, दाम बढ़ते जायेंगे। गणेश जी ने उस दिन कबूल किया था हम बहुत इतनी तेजी से दाम बढ़ रहे हैं कि हर महीने में डीयरनेस का नया इन्स्टालमेंट देना पड़ रहा है। यह आपकी दुर्बलता है, आपकी कमजोरी है और आपकी अयोग्यता है। इसलिए उत्पादन के मोर्चे पर, उत्पादन बढ़ाने के लिए इनका क्या कार्यक्रम है उसके बारे में वास्तव में इन्हें कोई रूप रेखा रखनी चाहिए थी लेकिन मुझे ऐसा लगता है इनके पास उत्पादन बढ़ाने का कोई कार्य क्रम ही नहीं है।

दूसरे इन्होंने वायदा किया था कि हम प्रशासकीय खर्चा घटायेगे। मेरे मित्र पीलू मोदी कहते है कि 4 सौ करोड़ घटाने का फायदा किया था, मुझे पता नहीं है, लेकिन जो प्रशासकीय खर्चा घटाने का वायदा हम मदन में बार बार किया गया है उसके लिए कोई कदम उठाया है? मैं देख रहा हूँ विगत 27 सालों में इन्होंने एक ही काम किया है, इन्होंने तब्दी से नौकरशाही का विस्तार किया है। विगत 27 सालों से अनुत्पादक नौकरियों का निर्माण करने और अनुत्पादन कार्यों पर पैसा बर्बाद करने का मिलसिना चल रहा है। जब उत्तर अमरीका और पश्चिम यूरोप का औद्योगिक करण शुरू हो गया, कृषि विकास की प्रक्रिया शुरू हो गई तो मैं जानना चाहता

हू कि क्या वितरण और सेवा के क्षेत्र में लोक संख्या का इतना बड़ा परसटेंज उत्तर अमरीका में और पश्चिम यूरोप में था ! आप अपने यहां सेवा और वितरण में कितनी अनुत्पादक जाब्जा विगत 27 सालों में उत्पन्न करते गए हैं क्या इसका भी आपने अंदाजा लगाया है ? इसका नतीजा यह है कि आज आपकी अर्थ-व्यवस्था यह भार वहन करने के लिए तैयार नहीं है, कर नहीं मंजुरी है। इसके बारे में मैं कोई नई दिशा नहीं देख रहा हूँ। जो भी बिल यहाँ आता है उसमें अनुत्पादक जाब्जा पैदा होते हैं अभी अभी की बात है। सैनगरिप बिल आया था, एग्जिक्यूटिव कमिशन आया था, प्रायल डिवेलपमेंट बोर्ड का ऐक्ट, सांक्रैट बिल के रूप में श्री देवकात बरूआ ने यहाँ रखा था। इन सब का एक ही मकसद है कि अनुत्पादक जाब्जा बड़ाओ, बड़े बड़े जो नोकरशाह है उनको बहुत अच्छी अच्छी नौकरियाँ दो। उनके भते भी रहेंगे, वे घममेंगे, फिरेंगे, एब ऐर-कंडिशन उनके कार्यालय बनेंगे और इस तरह जनता का जा पर्साते का पर्साह उभका आप बरबाद करेंगे।

उत्पादक तथा प्रशासनिक खर्चों के बारे में मैं मन्त्री महोदय से कहना चाहता हूँ कि राष्ट्र-पति और प्रधान मन्त्री से लेकर इन तमाम लोगों को नजर पेश करना चाहिये। जब तक प्रधान मन्त्री और राष्ट्रपति अपने खर्च घटाने के मामले में सख्त क रवाई नहीं करेंगे, नजर पेश नहीं करेंगे तब तक नीचे तक इस तरह का एक सादगी का र्जवा सरकारी लोग बनकर करेंगे, ऐसी बिल्कुल आशा नहीं की जा सकती है। उत्पादन के मोर्चे पर इनकी अकर्मण्यता तथा प्रशासनिक खर्च घटाने के बारे में इनके द्वारा दिए गए आश्वासन खोखले सिद्ध हुए हैं। जो काम है वह बिल्कुल उल्टा हो रहा है।

दाम वृद्धि, मुद्रा स्फीति आदि को रोकने की वे बात कहते हैं लेकिन काला धन, तस्करी, बूट लैगिंग और इस तरह से जो दूसरे असा-मा-जिक काम हो रहे हैं क्या उनके ऊपर रोक

लगाने की कोई योजना इनके पास है। मेरी राय में सैमी बाबला योजना और डिमानेटाइजेशन दोनों को मिला करके एक कार्यक्रम बनाया जा सकता है। लेकिन मन्त्री महोदय इन कार्यक्रम को कभी बनाएंगे नहीं और न उनको बनाने की छूट मिलेगी। इसका कारण यह है कि अभी मेरे मित्र श्री डी० एन० तिवारी ने कहा है कि काले पैसे के नोट क्या बिजनेसमैन के पास रहते हैं ? वह तो नोट्स नहीं रखते हैं। नोट कौन रखता है ? ये सरकारी लोग रखते हैं सभी और अधिकारी। डिमानेटाइजेशन उन्ही लोगों के लिए है और काले धन के खिलाफ, जो दूसरी कार्रवाई है वह बिजनेसमैन के खिलाफ है—

**श्री डी० एन० तिवारी :** उनके पास दो चार करोड़ रूपया हुआ है तो उभंभ क्या होता है ?

**श्री मधु लिषये :** आप दो चार करोड़ कहने हैं, मैंने तो पचास कराड की चर्चा की है। डिमानेटाइजेशन इसलिए जरूरी है कि उसमें जा व्यापारी लोग हैं उद्योगपति नाग हैं उनका काला धन बाहर नहीं निकलेगा यह मैं नहीं कहना हूँ लेकिन जा व्यंगक्रेट है और जो पार्लिटिशियन मिनिस्टर है उनका काला धन अधिकांश नोटों में है—

**श्री सतपाल कपूर :** (पट्टीगाता) अपोजीशन वालों के पास भी है।

**श्री मधु लिषये :** डिमानेटाइजेशन करिये। अगर उनके पास है तो उनके भी पैसे आएंगे। आप लोगों को तकलीफ क्यों होती है डिमानेटाइजेशन करने में। सैमी बाबला में मैंने स-लाई को रोकने का काम हो जाएगा और डिमानेटाइजेशन में काला धन निकलेगा। इसलिए दोनों की मिलाकर जोड़ कर यह काम आप करें, यह मैं कहना चाहता हूँ। लेकिन आप यह करना नहीं चाहते हैं।

**श्री गणेश अर्मा :** बैठे हुए थे। तस्करी का जह्र तक सवाल है मैं उन से अक्सर कहता हूँ



कि 1500 करोड़ रुपया कम से कम विदेशी मुद्रा के रूप में जाता है, उस का निकेज हो रहा है, उसकी चोरी हो रही है। क्या इनके बारे में आप कोई कड़ी उपाय करने जा रहे हैं। क्या इन लोगों ने नैनमल पुजाजी शाह, बखिया, युसुफ पटेल, कुनी मस्तान आदि के नाम सुने हैं। क्या यह सही नहीं है कि जो दमन के एक काग्रेसी एन एन ए है वे इन लोगों को आश्रय देते हैं—(इंटरप्रसज) मैं खुल कर कहना हूँ। इनको आप काट नती सही है। आप नौजवानों बच्चों को नक्सलवाद के नाम पर बन्द कर देते हैं, 36000 लोगों को इस तरह से आप ने जेल में बन्द कर रखा है वे वहाँ सड़ रहे हैं, पाच सौ लोगों को, रेल मजदूरों को, आपने अभी भी गिरफ्तार करके रखा हुआ है लेकिन क्या इन लोगों को भी-न, ग्रांग डों आई आर के तहत और उनके जो एफिलियट है, जो एजेंट है, गिरफ्तार करके आपने तीन तीन सप्ताह भी रखा है क्या ऐसा करने की आप में हिम्मत है ? अगर नहीं तो हे वाले धन के खिलाफ तस्कारी के खिलाफ लड़ने की शक्ति आप बेतार क्यों करते हैं ? जब तक इनके बारे में कठोर कार्रवाई नहीं की जाएगी, कुछ नहीं होगा।

आप एक्समाइज ड्यूटी को ले। इंडियन टैबको कम्पनी का नाम आपने सुना होगा। नाम के वास्ते वह इंडियन हो गई है वह इम्पीरियल टोबको कम्पनी है। उसके बड़े प्रफेसर ने मुझे जानकारी दी है। उन्होंने कहा है कि मुझको इस बात से बड़ी आशा होती है कि यह इंडियन टैबको कम्पनी सरकार को और जनता को लूटने के लिए क्या क्या काम करती है। उन्होंने मुझे जो पत्र लिखा है उसके अनुसार तीन करोड़ रुपये की एक्समाइज ड्यूटी की चोरी का पूरा प्लान बन गया है। उसके तहत एक एक जो हौल सेल डीलर हैं उसके ऊपर बे खर्चा कुछ पास भ्रान करना चाहते हैं। गुप्त पत्र जो मेरे पास है उससे पता चलता है कि यह एक बनावटी चीज है। असल में उससे कहा गया है कि यह सारा खर्चा काम आप को मिला जाएगा लेकिन आप

दिखाए। नतीजा यह होगा कि एक एक होल सेल डीलर के पास साठ साठ हजार रुपया ब्लैक का भ्राने वाला है। बजीर सुलतान भी उसमें आता है। यह इटर कर्नलिटड है। सरकार के सामने यह टैक्स के ये सारे मामले भ्राने वाले हैं। तीन करोड़ रुपया एक्समाइज ड्यूटी में आपको इस में गायब हो जाएगा। कई बार इकम्पनी के गत कामों के बारे में हम लोगों ने आप से कहा है लेकिन सार के द्वारा कोई कृति इसलिए नहीं होती है क्योंकि इसके जांचर मैन है श्री ए० एन० हकमर माहज यह बहुत ही शक्ती भाली आदमी है और प्रधान मंत्री के उपर उनका बहुत बड़ा असर है। इस लिए इस कम्पनी के खिलाफ कर्म। कोई कार्यवाही नहीं होगी चाहे यह तीन करोड़ पांच करोड़ रुपये का मामला हो।

**श्री सतपाल कपूर:** यह विल्कुल गनत है। आप पूरी इनफरमेशन दें।

**श्री मधु लिये:** यह भी मैं दे दूंगा। लेकिन जो इनफोरमेशन दी उसका क्या हिस्सा जा रूटने यह मैं जानना चाहता हूँ।

कम्टम ड्यूटी के मामले को आप लें। इम्पोर्ट एटाइलमेट को ले कर आज रूटन चोरी हो रही है। इम्पोर्ट परवानों के लिए रैंड बुक तक को बड़े अधिकारियों ने इन लोगों के साथ मिल करके उस में जो सक्रियता है उन तक का चेज किया है, बदला है। इनके पास मैंने एक अर्सा पहले कस्ट्रेट व्हिसकी का सामाना भेजा था। क्या यह सही नहीं है कि इस पूरी दुनिया में पूरे विश्व में कस्ट्रेट व्हिसकी नाम की कोई चीज नहीं है प्लेन व्हिसकी स्काच व्हिसकी होती है उसको कस्ट्रेट व्हिसकी के नाम पर मगाया जाता था। रैंड बुक में जो डिमक्रियशन दिए गए थे और जिनको बदला गया है, जो चीज दुनिया में अस्तित्व में ही है, उसके डिमक्रियशन को ले करके आडिनरी स्काच व्हिसकी का आयात किया गया कस्ट्रेट व्हिसकी के नाम पर। एक्सपोर्ट हाउस का जो रैंकेट है इस में टाटा एक्सपोर्ट हाउस भी शामिल है। बोगम एटाइलमेट है,—आयात परवाना

[श्री मधु सिन्घे]

है—वैसे तो बंध है, सीगलाइज्ड है क्योंकि रेड बुक में डिसक्रिप्शन है लेकिन प्रसल में बोगस। मैंने इसको लेकर पत्र लिखा। जे आर डी टाटा का हाउस भी इस तरह का काम करता है; कंसेट्रेट व्हिस्की नाम की कोई चीज नहीं है। लेकिन रेड बुक में डिसक्रिप्शन बदल दी गई और प्लेन व्हिस्की इम्पोर्ट करने के लिए यह बोगस चीज, कंसेट्रेट व्हिस्की तैयार की गई है। इसका कंसाइनमेंट कड़ा गया मेरे लिखने के बाद और कलक्टर आफ कस्टमज बम्बई ने निर्णय किया, एडजुडिकेशन किया और चौदह पन्द्रह लाख का जर्माना करके इस कंसाइनमेंट को ये मेकडोबिल कम्पनी को देने जा रहे हैं। उन पर जर्माना द्वाभा पन्द्रह लाख लेकिन दे कमाएंगे साठ पैसठ लाख। ये इस तरह से सरकार चलाते हैं, शर्म नहीं आती है। गरीब लोगों के ऊपर प्राप टैक्स लगाते हैं। एक नहीं हजारो इस तरह के उदाहरण मैं आपको दे सकता हूँ। पोलिटिकल बिल नहीं है, इच्छा शक्ति नहीं है जिम की बात इन्होंने की है। इच्छा शक्ति होती तो प्राप कड़ी से कड़ी कारवाई इसके पहले भी करते।

बामर लारी नाम की कम्पनी के बारे में मेरे कलकत्ता के मित्र कहेंगे। लेकिन इस कम्पनी के साथ डी०जी०एस० एण्ड डी० फिक्स प्राइम कांटेक्ट करती है कि इस दाम पर इतना माल, इतने पैट्रोलियम प्रोडक्ट्स दिये जायेंगे। प्राप जानते ही हैं कि श्री देव कान्त बरुभा की मिनिस्ट्री के दबाव में 70 लाख २० या एकस प्रेशिया पेमेंट बामर लारी को किया गया है। जब खाडिलकर साहब से इसके बारे में बात की तो उन्होंने कहा कि बात तो सही है मामला मैंने प्रधान मन्त्री के पास भेजा है। प्राप यह क्या करते हैं? प्राप लोग फिस्कल रेसपांसिबिलिटी और न जाने किन-किन बातों पर लम्बे-बीड़े प्राषण देते हैं लेकिन इन का कोई असर नहीं होने वाला है। जब तक सरकार और नौकरशाही का शुद्धीकरण—प्युरिफिकेशन—नहीं किया जायेगा तब तक कुछ नहीं होने वाला है।

श्री के० आर० घणेरा ने श्री जयप्रकाश नारायण पर नुकता—चीनी करते हुए कहा कि वह बिजनेसमैन के खिलाफ कुछ नहीं कहते हैं। मैं प्राप से कहना चाहता हूँ कि प्राप हमारे देश में भ्रष्टाचार का शिकोण है। उस का एक आधार मन्त्री तथा राजनीति वाला मिनिस्टर—पालिटीशन हैं दूसरा आधार है नौकरशाही और तीसरा आधार है बिजनेसमैन ब्यापारी सेठ लेकिन प्रस्टीमेट पोलिटिकल—पावर—अन्तिम राजनैतिक सत्ता—मिनिस्टर—पालिटीशन के हाथ में है और जब तक प्राप उसके बारे में ठोस कार्यवाही नहीं करेंगे, तब तक प्राप नौकरशाही और बिजनेसमैन को ठीक नहीं कर सकते। इसलिए अगर श्री जयप्रकाश नारायण कहते हैं कि पहले मंत्रियों की सफाई, उन का शुद्धीकरण होना चाहिये, तो वह गलत नहीं कहते हैं। (व्यवधान) राष्ट्रपति और प्राइम मिनिस्टर भी उस में आते हैं।

यहां नेशनल रेयन कार्पोरेशन का मामला कई दफा उठाया गया है। कल श्री प्रिय रंजन दास मुन्शी ने कापड़िया का उल्लेख किया। ये कापड़िया बिजनेस ग्रुप कैसे बन गए? जो स्टील का कबोटा प्राप बैरल और ड्रम के लिए उन को देते हैं, उस को ब्लैक में बेच कर उन्होंने जो रुपया कमाया, उस से उन्होंने किलक निक्सन की कम्पनियों को खरीदा, और प्रेफरेंस शेर्यज के बोटिक राइट्स के पुराने कानून का फायदा उठा कर उसी काले पैसे से उन्होंने नेशनल रेयन कार्पोरेशन पर भी कब्जा कर लिया।

अफसोस की बात है कि कानून मन्त्री, श्री गोखले, इस बारे में गलतबयानी कर रहे हैं। मैं यह खुला आरोप लगाना चाहता हूँ कि प्रधान मन्त्री और कानून मन्त्री ने युनित ट्रस्ट आफ इंडिया के, जो एक सरकारी फिनांसल इंस्टीट्यूशन हैं, उन्मीदवारों को हरा कर कापड़िया के हाथ में नेशनल रेयन कार्पोरेशन का नेतृत्व दिया है। जितना पैसा उन्होंने उस में लगाया है, वह सारा पैसा और उस से कई

जुना अडिक के लीज अकेला रेयन ब्लैक में  
बेच कर छः महीने में बसूल करने वाले हैं।

मैं यह जानना चाहता हूँ कि जो बर  
सोग हैं, जिन के बारे में हाई कोर्ट में कहा गया  
कि उन के डाउटफुल एक्टिविटीज हैं और  
उन की बिजनेस प्रैक्टिसिज खराब हैं, अगर  
बड़ी-बड़ी कम्पनियां इस तरह से उन के हाथ  
में दे दी जायेंगी, तो इस देश में क्या रहेगा।

अन्त में मैं कहना चाहता हूँ कि वित्त मन्त्री  
यह बिल्कुल ही रही, थंड क्लास बिजनेस  
ले कर धाये हैं। अन्त में उन को  
जो काम करना चाहिए, वह करने  
की उन में हिम्मत, इच्छा और विश्वास नहीं  
है। इस लिए मैं इस विधेयक का चोर विरोध  
करता हूँ और चाहता हूँ कि इस में से एक घेला  
और एक कोडी भी सरकार को नहीं देनी  
चाहिए।

15.44 hrs.

#### ARREST OF MEMBERS

**MR. DEPUTY-SPEAKER:** Before  
I call the next speaker, I want to make  
an announcement. This is a little  
irregular but I do not want infor-  
mation about the arrest of Members  
of Parliament should be withheld to  
the House unnecessarily. I have to  
inform the House that the Speaker  
has received the following telegram,  
dated the 12th August, 1974, from  
the Superintendent of Police, Bho-  
pal:—

“Sarvashri Narendra Singh,  
Hukam Chand Kachwai, B S.  
Chowhan, R. V. Bade and Dr  
Laxminarayan Pandeya, Members,  
Lok Sabha, arrested at Bhopal on  
the 12th August, 1974 at 16.30  
hours, U/S 188, Indian Penal Code  
and 32, Police Act, for demon-  
strating before Madhya Pradesh Vidhan  
Sabha in contravention of regula-

1619 LS—8

tory orders passed by the Superin-  
tendent of Police, Bhopal.”

#### FINANCE (NO. 2) BILL, 1974— Contd.

**SHRI VASANT SATHE (Akola):**  
Sir, I would like to congratulate  
the Finance Minister for bringing  
forward this measure which under  
the circumstances was the least of  
the fiscal measures that could be  
taken. While stating that controlling  
inflation is today the single-most  
important task facing the country,  
while spelling out the measures, he  
has said, “the measures we have re-  
cently adopted are steps in the right  
direction. Let me be clear, by them-  
selves they cannot stabilise prices”.  
Then he goes on to say that the  
object of these measures is to con-  
tain the budgetary deficit which is  
threatening to push up. There are  
various factors spelt out as to why it  
is necessary to impose these taxa-  
tions to meet additional ex-  
penditure—increase in food subsidy,  
plan expenditure, defence expendi-  
ture, etc. Of course, Mr. Limaye  
cited some valid examples of how  
black money loot is going on in this  
country. In fact, he took credit that  
some of his suggestions were accept-  
ed by the Government. I don't  
grudge him the credit, but he should  
at least partially to that extent give  
credit to the Finance Minister for  
doing so. But unfortunately, with  
all his good points, ultimately he  
spoils his whole case by imputing a  
political motive to the Government

The most important thing to re-  
member is, in his efforts to raise  
additional resources, the Finance  
Minister has tried to tax only the  
luxury sector and not the essential  
goods sector. My friend would not  
say that cigarettes are a necessity  
and so are rubber products like latex  
foam.

**SHRI PILOO MODY:** That is a  
necessity for you.

**SHRI VASANT SATHE:** I do not need it. But I am sure Mr. Piloo Mody will grudge it because he himself is the symbol of latex foam. You cannot say that objects like electric bulbs, fluorescent tubes etc. are common man's necessity. But my main objection is this: By this taxation are you going to withdraw any money from the circulation or immobilise some part of the money? If that were so, it would have had some anti-inflationary effect. But my fear is, this amount is going to be spent again to cover up the gap caused by rising prices. If that happens how is it going to achieve the object of withdrawing some money from circulation or immobilising any part of the money by these taxation proposals? As the Finance Minister said, the real object of this and other measures is to contain inflation, which means to control the prices, either to contain them or to bring them down. Another test is whether it gives any impetus to production. Because, ultimately, unless you increase production, particularly of the essential commodities, you cannot contain inflation or the prices. Therefore, these are the two tests. Let us apply these two tests and find out whether these measures, along with the earlier measures for freezing part of the dearness allowance and so on will serve the purpose.

As far as deficit financing is concerned, I have a book of the National Productivity Council where one of the writers, Thavaraj says at page 16 that deficit financing grew from Rs. 532 crores in the First Plan to the tentative estimate of the Fourth Plan of Rs. 3,750 crores. For instance, the author says:

"For instance, between 1960-61 to 1968-69 the net national product increased by 26.6 per cent while the money supply doubled. Similarly, while the NNP increased hardly by 15 per cent in the period March 1969 to March 1973 the money supply increased to 60 per cent. Since then the money sup-

ply has increased by another 30 per cent, while agriculture has suffered a set back and the industrial production has been virtually stagnant".

This is the result of our fiscal measures. It is an admitted fact that fiscal measures by themselves cannot contain the prices. Therefore, what are the measures which the Government are taking for containing prices?

This can be done only if you have distributive, administrative and physical control of the price structure. It is no use saying that the answer in nationalisation. In any sector wherever there is price rise or exploitation, immediately comes the demand to nationalise that sector. We have seen that even that has failed because nationalisation in the context of India has come to mean bureaucratic capitalism. You hand it over to some bureaucrats who are guilty of inefficiency in addition to lacking in experience. Therefore, this does not solve the problem. Why can't we discipline the existing productive and distributive sectors?

**SHRI PILOO MODY.** By competition?

**SHRI VASANT SATHE:** By competition or otherwise. In the case of goods where there is shortage you cannot introduce competition to balance the demand. Therefore, some restriction in terms of discipline on the distributive mechanism and institution will have to be adopted

As far as production is concerned, one big measure that could be adopted is to give the working class in the country a feeling of belonging. Wherever this has been done, it has shown tremendous results. Why can you in the public sector and also in private sector give the working class a share, a real participation, in management right from the shop level to the management level through their elected representatives? You can cut across

trade unionism with one stroke. You ask the employees to elect directly their representatives both at the shop level and the management level. You will find an electrifying effect. If this is done, you will find a tremendous change overnight, as it were. We talk of socialism. Why can't we have faith at least in our working class which is the bulwark all production in the country. This is as far as industry is concerned.

In agriculture, a major step to increase production is to hasten land reforms. We have been faltering with our land reforms all these years. It is accepted all over the world and in this country also that small farms, if there is intensive cultivation, are more productive. Why can't you give to small farmers the necessary inputs? We can have an arrangement of giving inputs in terms of fertilisers, seeds, water and other things. Therefore, expeditious steps in the matter of land reforms should be taken. The system of linking of giving inputs and taking the product could be used.

These major steps will have to be adopted to help growth of both agriculture and industry. You yourself say, it is a package deal. You yourself accept that fiscal measure is not going to solve the problem. When you say it is a critical juncture, if that is so, why can't you take measures on all fronts to contain inflation and to increase production both in the field of agriculture and industry? You have to take steps simultaneously on all the fronts. Unless that is done, you cannot contain inflation. The fiscal measure alone will not be enough.

SHRI P. G. MAVALANKAR (Ahmedabad): Mr. Deputy-Speaker, Sir, I must say that the Finance Minister's statement, when he introduced the Second Finance Bill and gave out his taxation proposals, is a good exercise in the statement of the serious economic problems faced by the country. But when he came later on to the question of grappling with these problems,

which incidentally were so beautifully expressed in his speech, I am afraid, he proved the continued bankruptcy of the Government in terms of finding concrete solutions to the financial problems of the country.

The whole difficulty is that though it is called a crisis Budget, it never really touches the fundamentals of the crisis. It goes on to the periphery of the problem. But it does not attack the main problem. It touches the fringe of the problem. But it does not attack the main ills and the disease, namely, inflation and the rising prices. The Government through their taxation proposals have hardly done anything to meet that great challenge.

16 hrs.

[SHRI NAWAL KISHORE SINHA in the Chair]

When the Ordinances were issued, many of us on this side of the House at least thought that this kind of continuous issuing of Ordinances was both uncalled for and anti-democratic and that the Government could have jolly well waited until the Parliament session was to begin. They did not wait. But out of that bad action, they at least created a kind of climate, a certain amount of suspense in the whole community. Everybody was eager and anxious to find out what was coming next from the Government through the Finance Minister. A certain terror was also created specially in those circles which are notorious for their guilt in regard to tax evasion, black money and unaccounted money. But when the taxation proposals came, nothing happened! It seems to me that all the terror, all the horror, and in a way a good part of the remedies that the Finance Minister was going to suggest evaporated when he came with his taxation proposals. In other words, my grievance is that the Finance Minister lost a very fine opportunity of hitting hard when he had created, through various Ordinances, a kind of expectancy on the part of the people that something radical,

[Shri P. G. Mavalankar]

something strong, something big, was coming. After all that, what we got ultimately was a mere and sheer exercise in getting an additional Rs. 232 crores in a full year to meet his undoubtedly great and still greater deficit in the current year's Annual Financial Statement presented to the House about five months back. Therefore, from that angle, I feel that Mr. Chavan's move has been clever and calculated. By this he is only trying to reduce the deficit, but he is not trying to grapple with the problems concerned.

I want to ask the Finance Minister why he has been so soft with the rich and the affluent in our community. After all, it is said and my friends on the Congress Benches repeated it again and again with a certain amount of anguish, that the common man was not going to be hit by these taxation proposals, that all the taxes would be more or less borne by the community which is not poor. But I want to ask him this question. Is it not true that even when it is not a direct tax on the poor people themselves, ultimately all these burdens would be passed on to the poor people? It is no use saying that the taxes are not for the poor people. These taxes on the industrialists and other sectors will definitely be passed on to the poor people. The proof of this is that, since the presentation of the taxation proposals, the price of nothing has come down, the price of everything has gone up; the upward process is continuing unabated. Then how is he going to justify his statement that he is only taxing the rich and the affluent and not taxing the poor? I suggest the tax burden is going to be shifted to the poor people.

The Finance Minister and his Government talk in terms of Gandhian principles, but when it comes to actual practice, what is happening? I want to ask him two pointed questions. How is it and why is it that, in his taxation proposals, there is no mention of taxation on several luxury items? Why is

he not taxing the people who use the luxury items? They are talking of conspicuous consumption. Is he not satisfied that there is a lot of conspicuous consumption on the part of the very small minority the rich and the affluent and is he not aware of the immoral way in which they live in this country in the context of the poverty which is increasing? Mr. Dharis himself pointed out the other day that more and more people are coming below the poverty line. Yet, these few people who are enjoying all the luxuries and the affluence are not taxed.

I thought Mr. Chavan would tax, for instance, alcohol and spirits. But he has left them out. Every time he taxes only cigarettes. I do not know why this time he did not tax alcohol and spirits. He could have jolly well taxed them a little more. They are talking of Gandhian principles and prohibition. I personally have different views on prohibition. I do not believe that you can make people good and moral merely by law. Any way I am not entering into that argument at the moment. All that I am asking is: why did you leave those items untouched by the taxation proposals?

Talking of Gandhian principles and simplicity, is it not a fact that increasingly over a period of years since independence, the ministerial behaviour and more than the ministerial behaviour the ministerial living—the ministerial living is full of luxuries, extravagance and things which they do not need in order to work and function effectively as ministers? If Ministers and the higher-ups in Government want additional comforts in order to add to their efficiency, I would say, 'Yes; go ahead with those comforts'. But can you honestly tell the nation that the money that is being spent on the higher-ups in Government the Ministers, the Governors, President and Vice President—I am not speaking in terms of individuals; I have the highest respect for these people who

hold high offices—is justifiable? Now, over a period of years, have they shown to the countrymen that they mean business that they are earnest about it, that they are really Gandhian, at least beginning with themselves, and that they will go on spending less and less on their needs and personal comforts? That is why I feel that all these speeches...

**SHRI PILOO MODY:** They are all Gandhian—Indira Gandhian.

**SHRI P. G. MAVALANKAR:** and what all the Government is talking about do not touch the people at large. In fact people are feeling more and more cynical in their attitudes, in their reactions because people know that the Ministers talk exactly what they do not want to do, what they dare not do, what they cannot do and what they cannot practise they talk about and when they talk about it, they do not practise!

Therefore, I feel that these new tax proposals are bound to hit the poor, the middle-class, the fixed wage-earners and the salaried people.

I want to ask this question of the Finance Minister once again. In terms of the Government expenditure and extravagance, will you please tell us whether beginning from the current year in the last 5 or 6 months have you really been able to make any appreciable difference in governmental expenditure? Can you really say that you have cut down drastically a number of projects where such kind of a cut is necessary? The other day I was hearing, I am receiving reports from people who are knowledgeable that the number of Government conferences, seminars, workshops and all kinds of such things has not at all decreased, or if at all these conferences etc. have decreased the decrease is very insignificant. Even to-day a large number of people are going from one place to another place and most of them are coming from various places to Delhi spending a lot of money on

daily allowance and travelling allowance. At the end of it all, what do they produce? Almost a zero! What have you done to reduce this expenditure and this extravagance? But it is just not done!

Therefore I feel that if you really want to tackle the problem, if you want the common man, the ordinary man to have faith in what you are doing, then you must set an example but that example, I am afraid, is not being set by the Government of the day.

Shri Ganesh the other day talked something about black money and other things and his speech was reported in the press. The Finance Minister Shri Chavan, talks about black money. The Prime Minister talks about it. In fact, the Ministers wherever they go, they talk about black money, etc. Then I want to ask: how many raids have you conducted on people and places which are in governmental political and ministerial circles? They are raiding only the permises of businessmen. Very good. If you raid the house of a businessman, if you raid the house of a capitalist or an industrialist who is illegal, immoral and extravagant in terms of his earnings and spending, I am with you. I am with the Government Go ahead with these raids. But, why only single out a certain community? Why leave out another sizeable and significant section of the community, namely, the high-ups in the Government ministerial and political sections and the politicians? What are you doing with them? Then the answer will be 'it would be trying to attack 'Mamakas'. 'My own people should be left untouched'. That perhaps is the reason why they are not doing it. Therefore, I feel that if you want to tackle this problem of unaccounted money or rather black money, then you must have the daring to locate where these culprits are. The Finance Minister the other day, perhaps rightly said that he has come out with a Bill and it has been sent to the Select Com-

[Shri P. G. Mavalankar]

mattee also. Perhaps, he has rightly said that the Select Committee is taking too long a time. But, may I, in all humility ask—I do not want to go into the detail—does that Bill really tackle the problem of black money or, again in the name of tackling that problem does the Bill really seek to do other things which the Government has found it convenient to do in the name of tackling the problem of black money? This is the problem. So, under the excuse of eradicating black money they are not doing anything for the eradication of black money but they are doing something which only helps them in their temporary economic difficulties. In this particular case, what is being done is to reduce the deficit, which is growing very large, by collecting a certain crores of rupees by having these additional taxes.

I want to suggest further whether the taxation proposals that he has outlined and the economic picture that he has presented have really helped production.

Take, for example, the credit squeeze policy. I would like to know whether that policy has done any good with regard to the problem which was sought to be solved or whether this particular policy had only forced to make more and more industries to close down, thereby resulting into more unemployment, lesser production, and, these things we can hardly afford at this particular time of national economic crisis.

It is from this angle that I feel the Finance Minister's exercise is futile and to an extent, this is also a frivolous endeavour to tackle some of the serious problems facing the country. In conclusion, I want to say that if you want to take the matter seriously, then you must do it with a multi-pronged attack. You must attack it from the point of view of reducing the Government expenditure; you must attack it from the point of view of taxing the rich and their luxurious living; you must attack it from the point of view of simple living on the part of the

higher-ups. You are not giving a spur to honest, hard, sincere and efficient work. The trouble in this country is that no encouragement is given to efficiency. Those who have failed in efficiency are given all kinds of encouragement to-day! I do not want to give political examples of what I mean. But, I can certainly argue that in this country, if you want to go politically forward, you must prove to be more inefficient politically, administratively or otherwise! Then only you can go upwards. Really honest, hardworking, sincere and patriotic persons have no place. This Government has no policy, no climate, no atmosphere in which a man gets a certain enthusiasm a certain encouragement to go ahead in the right direction.

So, I feel that the Finance Minister, if at all he comes again before the House—God forbid, but he will have to come again because God may not forbid it—let him come at least with, what he has not done this time all the courage that he lacks this time, the determination that he lacks this time and certain correct convictions that he lacks this time and I am sure he will then have the capacity and the clear cut road to show to the nation that he meant business.

Last one word and I have done. That is, we are thinking in terms of numerous economic problems and national problems. The Prime Minister and her colleagues, rightly so, talk in terms of national endeavour and national cooperation. But, I want to ask: is this Government really sincere to receive cooperation of the people and is this Government sincere about eradicating not only the black money but also corruption? Here comes Shri Jayaprakash Narain's heroic battle. One may, of course, not agree with him hundred per cent and I myself may not agree with him on all points, but the fact remains that the man is honest at least in his endeavour to tackle one of the great evils facing the country. To-day corruption has corroded all our values, all our standards, all our lives and



if this Government cannot lift itself and the people from this tremendous erosion of standards, I do not know where this country will lead us to? My only hope is this that we have survived many crises and many governmental failures. Therefore this country will also survive the weakness and failures of Shri Chavan, of Madam Prime Minister and the Government. But, this is only a consolation in terms of historic perspective. Regarding our immediate concern, I hope and pray that Government will show enough boldness and courage to tackle the problems of financial and economic nature not only in the realistic physical sense but also in political sense and show an attitude of pragmatic and practical understanding so that the country comes out of the chaos and we shall again be able to march better and speedier in terms of economic growth and progress.

**श्रीमती सवित्रा इयाय (घांशला) :**  
माननीय सभापति जी, इसमें कोई सन्देह नहीं कि आज हमारी आर्थिक स्थिति बड़ी नाजुक है और हमें डर है कि उस इमारत को जिसको हमारे नेताओं ने घनने परियोजना, त्याग और जनता के सहयोग से बनाया है कहीं उसमें ठेस न लग जाये और वह धस्त-ध्यस्त न हो जाये। इतना तो मैं कहने के लिए तैयार नहीं हूँ कि आज देश में कुछ नहीं है। आज देश में हमारी राष्ट्रीय इनकम नहीं बढ़ी है या हमारे देश के रहने वाले लोगों का जीवन-स्तर ऊंचा नहीं हुआ है—यह मैं कहने के लिए तैयार नहीं हूँ। इस प्राथमिक भारत की नीव पं० जवाहरलाल नेहरू ने डाली थी और इसकी बुनियाद में वह प्रसेटस उत्पन्न किए जो सुन्दर अधिष्य का आह्वान कर रहे हैं। हमारे देश की टेक्नालाजी, हमारे देश की साइन्स इतनी बढ़ी कि आज दूसरे देश भी यह सोचने लगे हैं कि भारत क्या करने जा रहा है। हमारे देश की मानव शक्ति में इतना व्याप, बलिदान और देशभक्ति है कि यह सब कुछ न्योछावर करने के लिए तैयार है। सबसे बड़ी चीज जो हमारे देश के पास है वह है हमारे देश की

सीहरशिप जिसने भारत का अस्तक ऊंचा किया है और चापे भी उचकी आता है।

मैं ने माननीय मधु लिमये जी का आषय बड़े ध्यान से सुना। उन्होंने मुद्रास्फीति, अलकमनी, विदेशों का मनी और काउंटरफीट सिक्कों की सारी जिम्मेदारी सरकार पर डाली और इस बात का भी एलिवेशन लगाया कि चूंकि सरकार को चुनाव के लिए पैसा चाहिए, चुनावों के लिए धामे भी पैसा लेना है इसलिए उद्योगपतियों के साथ सरकार की सहानुभूति है। वे चले गये, मैं उनसे ही पूछना चाहती थी कि जब उनके चुनाव में पानी की तरह पैसा बहता है तो वह कहां से आता है? अभी इसाहावाद में जो पानी की तरह पैसा बहा वह कहां से आया? मैं जिम्मेदारी के साथ कहना चाहती हूँ कि वे उसी समय इस सदन में आरोप लगाते हैं जबकि वे उद्योगपतियों से नाराज हो जाते हैं, जब उनको उनसे पैसा नहीं मिलता है।

आज जगह जगह पर आराजकता फैली हुई है। बिहार में श्री जयप्रकाश नारायण जी बड़ी तेजी से डिमिप्लिन लाने, करप्शन मिटाने के नाम पर देश के नवयुवकों को बर्गला रहे हैं और देश में आराजकता फैला रहे हैं—उसकी जिम्मेदारी भी अलकमनी और कालेघन की ही है। मैं चाहती हूँ सरकार इस बात का पता लगाये कि कहां से यह घन आता है। जहां तक मुझे ज्ञात है, बम्बई, कानपुर, कलकत्ता जैसे बड़े शहरों में श्री पीलू मोदी के इसयम से यह घन इकठ्ठा किया जा रहा है और उनसे श्री जयप्रकाश नारायण जी के मुवमेन्ट—जिसको यह आइडियल मुवमेन्ट मानकर चल रहे हैं—मदद करने की कोशिश की जा रही है। इस सम्बन्ध में मैं सरकार से भी कहना चाहती हूँ कि मुझे भी इसमें शिकायत है आखिर यह अलकमनी काला घन फैला क्यों? क्या यह इसलिए फैला कि श्री अटल बिहारी वाजपेयी जी घनने साम्प्रदायिकता के आन्दोलन को फलीभूत कर सकें? इसको न रोकने

की पूरी जिम्मेदारी इस सरकार पर है, सरकार के बड़े प्रकल्पों पर है। बड़े प्रकल्पों पर मैं यह दोष देना चाहती हूँ कि उनके सहयोग से ही यह ब्लैकमनी देश में फैला हुआ है। पं० नेहरू ने मिक्सड एकोनामी का संसेप्ट इसलिए नहीं दिया था देश को कि निजी क्षेत्र समाजवाद के रास्ते में नहारी करेगा। मिक्सड एकोनामी का संसेप्ट इसलिए अपनाया गया था कि समाजवाद के प्रति सोशल एप्लीकेशन को पूरा करेगा लेकिन उन्होंने वह नहीं किया। इन उद्योगपतियों ने अपनी इस्टाल्ड कमेमिटी, अपनी क्षमता में भी अधिक पैसा पब्लिक इस्टीटयुशन से उधार लिया। जितनी भी बाहरी चीजों की उनको आवश्यकता होती थी या हो सकती थी वह भी लिया लेकिन फिर भी प्रोडक्शन कम दिखाया और आमदनी ज्यादा की। यहाँ पर गणेश जी हैं मेरी उनसे मांग है कि वे दो चार उद्योगपतियों का मुल्यांकन करे कि आखिर प्रोडक्शन कम हो और आमदनी ज्यादा हो—यह किस तरह से सम्भव हो सकता है? पब्लिक सेक्टर की कमजोरियों के कारण हम यह समझ सकते हैं कि शुरुवात में कोई चीज खड़ी की जाती है तो वह मनाफा नहीं देती लेकिन धीरे धीरे अब हमें सतोष है कि अब वह इस तरफ बढ़ रहा है, वहाँ पर 30 परसेन्ट आमदनी होने लगी है। प्रोडक्शन बढ़ रहा है तो साथ साथ आमदनी भी होने लगी है। लेकिन निजी क्षेत्र में जहाँ प्रोडक्शन नहीं बढ़ रहा है। वहाँ पर आमदनी बढ़ने का क्या कारण है? इसकी पूर्ण जिम्मेदारी हमारी सरकार की है कि वह इसका पता लगाने में असमर्थ रही।

सभापति जी, इस सदन में मुझे कभी कोई ऐसा भवसर नजर नहीं आया जब यहाँ पर कोई अच्छा समाजवादी मेज़र आया हो और हमारे विरोधी भाइयों ने उसमें सहयोग दिया हो। चाहे श्रीबी परस समाप्त करने की बात आई हो, बैंको या दूसरी चीजों के राष्ट्रीयकरण की बात आई हो चाहे कम्पनियों के बीरोन्ड को फीच करने की बात रही हो,

देश के हित में कोई भी बात हो विरोध जब कभी करना सहयोग नहीं देता है। चम्बर आफ कामर्स एंड इंडस्ट्रीज के बेयरजन श्री के० के० बिड़ला इस तरह से प्रैस में स्टेटमेंट देते हैं जैसे इस देश के प्राइम मिनिस्टर नहीं हैं। जनता भी उनके स्टेटमेंट को बड़े चाव से पढ़ती है क्योंकि उनके अपने प्रचार हैं, उनकी पब्लिसिटी होती है। जनता कुछ उठकर उनकी पढ़ती है और सब मानकर बैठ जाती है। भोसी भाली जनता को जो हमारे उद्योगपति हैं उनके सलतकार हैं, एडवोकेट हैं धोखा दे रहे हैं और काले घन के फलाव में उनकी मदद कर रहे हैं, इसको बढ़ाने में उनको सहयोग दे रहे हैं, यह सरकार की पूरी जिम्मेदारी है कि वह छिपे हुए घन को काले घन को निकालने का प्रयास करे। जरूरी हो तो इसके लिए एक हार्ड पावर कमिशन भी बिठायी जा सकता है। बड़े बड़े इकोनोमिस्ट उस में लिए जा सकते हैं और अगर यहाँ न हा तो विदेशों से लिए जा सकते हैं। लेकिन इस बात का ध्यान पना लगाए कि हिन्दुस्तान में ब्लैक मनी क्यों है इसका फंलाव कहा कहा है और किन किन लोगों के पास यह है और इनको धाप निकाल। अगर आपने अपनी इस जिम्मेदारी का निर्वाह नहीं किया तो आने वाला इतिहास आपको माफ नहीं करेगा और कहेगा कि बिगडली हुई अर्थ व्यवस्था का आपने नहीं सम्भाला उसको आपने डिस्प्लिन के साथ नहीं चलाया और जिस रास्ते पर वह चल रही थी उसको आपने उसी रास्ते पर चलने दिया और जो आपका फंड था, जो आपका कर्तव्य था उसको आपने इवनर किया।

यह जो दूसरा विश्व विधेयक है इसका मैं समर्थन करती हूँ। इसमें कुछ धर्मिय कर लगाये गये हैं। लेकिन अगर इससे भी धर्मिय कर आप लमाते तो उनका भी मैं समर्थन करती और कहती कि उनका समर्थन होना चाहिये। देश की आवश्यकता इस बात की है कि सावध इकट्टे हों और

ऐसे सैंक्टर में लगं ताकि देश का उत्पादन बढ़ सके। एथिकलचर, इस्पात, फटिलाइजर आदि की नितान्त आवश्यकता है। उनके मन्दर धन लगना चाहिये। जौ डिफिसिट है उसको पाटा जाना चाहिये। निस्सन्देह इस बजट से इनप्लेसन में कमा आयेगी। लेकिन यह तभी होगा जब सख्त मंशख उठाये जायगे और इकोनोमिक डिस्सिप्लिन लागू किया जायेगा।

एथिकलचर की बात कही गई है। लेकिन इसके साथ साथ मीने मंमोरेडम में यह सही देखा है कि आपने कोर मंक्टर में परिवार नियोजन को भी शामिल किया हो। पापुलेशन हमारी बड़ी तेषी में बढ रही है। प्रोडक्शन तो 5 प्रतिशत भी नहीं बढा है लेकिन पापुलेशन 3 5 प्रतिशत की गति में बढ रही हैं। इस घीमो खाल में हम डम बढती हुई आबादी की आवश्यकताओं की पूर्ण नहीं कर सकेंगे। आपको चाहिये था कि आप परिवार नियोजन कार्यक्रम को भी कोर मंक्टर में रखते। आर्टिफिशल जैसे तमाम जो मंशख आपने अपनाये है उनसे आपको कोई सफलता नहीं मिली है। इस कार्यक्रम पर आपने कुछ खर्च अवश्य किया है पब्लिमिटी भी इसको आप ने दी है। लेकिन जिस तरह के ड्रास्टिक मंशख आपको लेने चाहिये थे आपने नहीं लिये है। जरूरत हो तो आपको इसके लिए कानून भी बनाना चाहिये नाकि परिवार नियोजन में आपको सफलता मिल मके और आबादी की बढोदारी रुक सके और उसमें कमी आये। कुछ लोग हैं जिनका डम पर कुछ धमर नहीं पडता है लेकिन जो प्रदेश गरीब हैं जहा पर गरीब जनता है उसके ऊपर इसका कुप्रभाव जरूर पडता है (ब्यवधान)

I am taking about compulsory sterilisation to curb the population. I am in favour of that.

जिधं चीजों पर आपने टक्स लगाये है उनमें इस्पात पर, फटिलाइजर पर, बल्ब पर भी टक्स लगे हैं। मैं इस बात की मानने

के लिये तैयार नहीं हूँ कि गरीब आदमी पर मामूली लोगों पर इसका धमर नहीं पडेगा उनकी आर्थिक स्थिति खराब नहीं होगी उन पर इन टक्सो का कुप्रभाव जरूर पडेगा। लोहे की कीमत बढ़ने से घसियारा जो खुरपी खरीदेगा उसकी कीमत भी उनको ज्यादा देनी पडेगी उनके ऊपर भी इसका कुप्रभाव पडेगा। इस्पात की कीमत जो आपने बढ़ाई है वह जरूर आपको बढानी चाहिये। आप मराब, सिग्रेट्स, फिल्म इडस्ट्री, रेयन, पोसियेस्टर आदि पर और ज्यादा टक्स लगाते तो मुझे खुशी होती, इन पर धमर एक्साइज इबुटी बढ़ाई जाती टक्स बढा दिया जाता तो उससे गरीब जनता के ऊपर कोई बोझ नहीं पडता। आज जरूरत इस बात की थी कि गरीब लोग जो पावर्टी लाइन के नीचे है और जिनकी सख्या 30-40 प्रतिशत आज है और यदि श्री गणेश के शब्दो को मैं दोहराऊ तो अब उनकी सख्या और भी अधिक बढ गई है, उनके जीवन स्तर को आप ऊचा करते, उनके जीवनोपयोगी जो आवश्यक वस्तुएं है उनको उचित कीमत पर दिलाने का आप प्रबन्ध करते। आप कंट्रोल के कपडे को ले। गरीब लोगो को वह मिलता नहीं है। लेकिन ब्लंक में आप जितना चाहे जा कर ले सकते हैं। कहा जाता है कि मारकीन नहीं बन रही है, कंट्रोल में नहीं मिल रही हैं। लेकिन बजाज की टुकानो पर वह कहां से आ जाती है। वनस्पति भी जब भी इडस्ट्री माग करती है उसके दाम आप बढा देते हैं और वह अपनी बात मनवा लेती है। आप इसके लिए तैयार हो जाते हैं। लेकिन इतना होने पर भी वह चीज मुहैया नहीं होती है। मैं चाहती हूँ कि समाज की गरीब जनता को आप आवश्यक वस्तुएं आवश्यक मात्रा में तथा उचित मूल्यो पर दिलवाने की कृपा करें। तभी उनका जीवन स्तर सुधरेगा।

टक्सो से हम बचरते नहीं हैं त्याग और बलिदान से हमारी जनता बचरती नहीं है लेकिन उसको यह विश्वास हो जाना चाहिये

कि आपके कार्यों में ईश्वरवारी है आप उसके जीवन स्तर को ऊंचा करना चाहते हैं उसके साथ भलाई करना चाहते हैं।

अब मैं बचत के बारे में कुछ कहना चाहती हूँ। जब इस साल का बजट पेश किया गया था तो आपने कहा था कि आप बार ही करोड़ की बचत करेंगे। उस बचत के बारे में कई बार इस सदन में प्रश्न भी किये गये लेकिन उसका कोई पक्का विवरण नहीं दिया गया। यह सवाल भी लिये ने भी उठाया है। एडमिनिस्ट्रेटिव खर्च में कहां कहां और कितनी कितनी आपने बचत की है यह मालुम पड़ना चाहिये। इसका पूरा विवरण घाना चाहिये। लेकिन यह प्रस्तुत नहीं किया गया है। आपको दिखाना चाहिये कि बचत किस जगह पर और कितनी हुई है। बचत का एक वातावरण आपको गमित करना चाहिये और वह बीच दिखाई देनी चाहिये। मुझे याद है सेकिड वर्ल्ड बार में प्रश्न कैसे बचत करता था उसके रहन-सहन को मैंने देखा है, कागज तब किस तरह से खर्च किया जाता था किस तरह से कम कपड़े पहने जाते थे यह सब मैंने देखा है। जनता त्याग और बलिदान इसलिए नहीं करेगी कि आपके जीवन स्तर में और आपके अन्दर बचत का वातावरण पैदा न हो, कम खर्च करने का आप सबूत न दे। आपको कम खर्चों की सायकोलोजी क्रियेट करनी चाहिये। जब तक ऐसा आप नहीं करते हैं बलिदान और त्याग की अपेक्षा करना असम्भव है नामुम्किन है। आप योजना भवन के खर्च को देखें। योजना समाप्त हो गई है लेकिन आज भी योजना भवन के खर्च आप देखें एक-एक कमरे में दो-दो एयर कंडिशनर काम कर रहे हैं। गरीबों के लहू खून और पसीने की भाँई पर योजना भवन के सदस्य और प्रफसर ऐक कर रहे हैं। क्या इसी का नाम समाजवाद है, क्या इसी समाजवाद के नाम पर आप देश की जनता से त्याग और बलिदान करने की अपेक्षा करते हैं? यह हमें बाला नहीं है। इसी अगह समाजवाद

दिखाई देना चाहिये। प्रवृत्तिक खर्च पर कर्तव्य से प्रतिबन्ध लगाना चाहिये। उसमें कटौती करनी चाहिये, इसमें डिस्टिक्शन आपको जानना चाहिये।

SHRI PILOO MODY (Godhra): Mr. Chairman, till that time the Finance Minister and the Finance Ministry tell me what they are going to do with all this money, how their are going to spend it, I do not think I can support this Bill at all. From what I understand, they have just armed themselves with a lot of money. Nobody knows what they are going to do with it, but if the past is any indication they will probably squander it like all the monies they have squandered on a multitude of fronts all these years.

The whole purpose, according to the speech delivered by the Minister, was that they want to curb inflation. The whole problem is that they do not know how to curb inflation. Now, as long as they do not know how to do something, I cannot understand how succeeding budgets or succeeding ordinances are going to be able to do the simple thing of bringing down prices. That is why, unless they are prepared to be educated—and I use the word with no hesitation or humility—there is no point in our having debate after debate as to how to bring price down. Because they have tried it all. Tell me what they have not tried in trying to bring prices down. They have gone on increasing taxes. That failed. They have gone on trying to find and mop up every bit of loose money, cash, any thing that is lying around, whether it is honestly done or dishonestly done. That failed. They have tried to get their hands on everything that they can possibly see or even smell. But they have not succeeded. Prices go on merrily marching upward. So we have come to the conclusion that unless they are prepared to be educated, there is no point their coming before the House bringing more and more hardships on the people month after month.

They talk about black markets, they talk about black money. I do not think they know what black money is.

**SHRI B. V. NAIK:** You can give us your expertise.

**SHRI PILOO MODY:** I am giving it. All the money that is in your pockets at the moment is black, for the simple reason that you have never seen white money. They have no acquaintance with white money because they have never earned anything. If you do not earn and you still spend, whatever you are doing is in the black area. What they earn over here does not even pay for their water and electricity. What are they eating? Black money! Let me tell you that we will have at least 370 hungry Members of Parliament if all black money was squeezed out of this country. When they talk about black money they must know. They think that black money is put inside a cupboard and kept and preserved. You would have to be a blithering fool if you do so. Because if you put money like that in the cupboard at the end of the month one lakh of rupees would be worth only Rs. 90,000. Therefore, it would have to be converted. Where will you find black money? It has already been converted into black wealth, that is, gold, diamonds, jewellery, property, any commodity but not money.

We talk about black money. There is tremendous fluidity in the market. But for that fluidity in the market this country would have collapsed. If you say that this fluidity should be eliminated, this country would come to a grinding halt because nothing works in this country. After they have nationalised the banks, do you think it is possible to depend upon the banking system? Nobody accepts your cheque. If I want to change a dynamo in my car, unless I withdraw money from the bank and pay the man in

cash I will not have a new dynamo. If I want to go to Bombay tomorrow, will the Indian Airline accept a cheque?....

**AN HON. MEMBER:** Yes.

**SHRI PILOO MODY:** Not from a privileged Member of Parliament; I am talking about the sixty crores of people whom you never think about! If you want to buy a railway ticket, will they accept a cheque? Will anybody accept a cheque if you want to buy anything? Because if you pay by cheques it takes months to get it cashed. If I want to send money from my office in Bombay to my office in Delhi or vice versa, I can no longer send it by cheques; I would have to draw the money and send it by telegraphic transfer; otherwise for four or even five weeks you will not lay your hands on the money; neither the office in Bombay will be able to spend it nor the office in Delhi will be able to spend that money. Once I received a cheque from Calcutta; it took me three and half months to cash that cheque. When you have this sort of fluidity introduced into the market, you find that temptations invariably increase. I believe that the Tata Iron and Steel Company's monthly pay roll is Rs. 85 lakhs or something like that. I may be wrong but this is the story I heard. In order to collect Rs. 85 lakhs a month, a manhunt is started in three States to get that much through the banking system to pay their monthly salaries. I know in my own constituency their are contractors and they have to pay their workmen in coins. If they pay Rs. 10,000 in notes they get only Rs. 9,000 worth of coins. There is a ten per cent premium on coins! They are talking about black money. Do they know what they are talking about? Now they have passed these absurd ordinances: a new Ordinance of fifty per cent DA freeze, which will freeze about Rs. 450 crores in the first year and Rs. 650 crores in the second year and repay the same to 18 million

people after two years, with Rs. 300 crores worth of interest added to it which comes to Rs. 1,400 crores. Mr. Chavan or his successor will be able to pay after two years, Rs. 1,400 crores back to these poor workers? It is all very well to get hold of somebody and deprive him like this usher or a peon of Rs. 50 in salary a month but how have you helped yourself? You have damaged him and you have created a bureaucratic headache for yourself. The goods are there in the market and somebody is going to buy them, because goods are in short supply. Whom have you helped? You have only deprived A so that B can buy them. Can prices come down this way? Mr Chavan think the compulsory Deposit Scheme will freeze Rs. 150 crores. He has to pay interest on it. Then the dividend freeze is estimated at Rs. 150 in two years. They think that is the amount of money they will get out of hands of the spending public in 2 years. In reality it is not a dividend freeze but it is in fact a dividend forfeiture. People who own shares, have forfeited their dividends to somebody else. The people who are buying shares today are buying because the markets are down. The big sharks are coming in and buying up the shares. The genuine investors—the widow, the poor, the retired man who cannot work but who has to live from this income—these are the people who will suffer. The day the ordinance came, the shares crashed to 50 per cent of their value. Even after closing down the share market for 5 or 6 days, the value was so much down that the big sharks came in a big way to buy the shares. If this is the way you want to run the country, you are welcome to do it. Where do you get an opportunity where overnight the Finance Minister creates investment opportunities for you? The wealthy people who have resources and extra funds will have a golden opportunity. That is precisely what happened. Who gets it in the neck? The poor widows, the retired people and some honest people who live on the investment they have made in the form of shares. Suppose an investor has been getting an in-

come of Rs. 1000 per month, from the shares on which he has been living. As a result of the ordinance, he may now get only somewhere between Rs. 400 to 500 instead of Rs. 1,000 which he needs to live. So, he will have to sell his shares at knock down prices. The big sharks will again come in and purchase the shares. Whom have you helped? You have helped the companies which will benefit tremendously because of this rich reserve. There was a time when Government passed a law saying you must give a minimum dividend of so much. Now they are passing a law saying you must give a maximum dividend of so much. Which is correct? If the first law is right, the second is wrong. If the second law is right, the first one was wrong.

SHRI B. V. NAIK: Will it not help production?

SHRI PILOO MODY: I suggest you say it in your prayers tonight because that is the only thing left to you. As a result, the income-tax department will have some large surprises in store for you.

If I may sum up, these three ordinances will not increase food or industrial production, the prices of essential commodities will not come down nor will they unearth black money. Why then have they passed these ordinances and brought forward this budget? If you had not done any of these things, how much worse off or better off would have been your position? I think this is an exercise that you in your spare moments should go through. If you had not done all these things, what would the position have been? Now people will be afraid to invest in the shares of new companies, capital supply will be reduced and there will be added unemployment in the coming months. These three Ordinances will increase inflation to the tune of Rs. 1,800 crores after two years as follows: D.A. Rs. 1,100 crores, interest on DA Rs. 300 crores, CDS Rs. 150 crores and administrative expenses, the bottomless pit and the

ruination of the Indian economy, Rs. 250 crores, making a total of Rs. 1,800 crores. Where are you going to get this money from?

Since education is in the process of beginning,—because what they will not learn voluntarily, historical compulsion will make them learn over period of time—I may say what we have been saying for 15 years—that your priorities have been lopsided, you have misused your resources, you have put more money into industry whereas you should have put it into agriculture. This budget is the proof of it.

After the First Plan in 1955-56 something went wrong in the mentality of the Congress Party. Whether it was Nehru's fault, or somebody else's fault is not material, but we embarked on a wrong policy since 1956. Compare the condition of India in 1956 with the condition of India in 1974. In 1956 I could have told you what the condition of India would have been in 1974 if you pursue this policy. This is the inevitable result. Today you are reaping the fruits of your socialism.

For 20 years Indian industry has had an uninterrupted growth in this country. It was more spectacular than that of any other country, better than that of France, Norway, Canada, Italy, Belgium, UK or USA. It was 12 per cent compound and above for an uninterrupted period of 20 years, except for the last two years, when there has been a certain amount of stagnation because of shortages of raw material and power. In spite of this spectacular growth in industry, what is the condition of our country?

When you have spectacular progress on this side, is it any wonder that you have been able to explode the bomb in Rajasthan? But look at the condition of our agriculture. Apart from a little lip service, the green revolution and a few improved varieties of seeds, what are the inputs that Indian agriculturists have been given, particularly the small farmer? Has it occurred to

you that your Five-Year Plans have denuded the Indian countryside of all economic viability? Has it occurred to you that when you talk in terms of irrigation and roads, the infra-structure, that is the only thing that will ultimately help the small farmer, the little man in the village? Unless you bring that economic viability into the rural areas, all your plans will be a hoax and your sanctimonious sentiment of *garibi hatao*, a grand crime that you commit on the rural people of this country and that all your talk of feeling for the people is meant only for the galleries.

Therefore, a reversal of priorities is demanded. I see now here any indication, either in this budget or in the plans, of any precise thinking about basic reversal of policy. Unless you are prepared to reverse your policy of priority from industry to agriculture and give agriculture the necessary inputs you will aggravate the situation further.

I have said many occasions in the past—I do not know whether I should repeat it; I will just rattle them off to Shri Chavan, to remind him—that there are five things that he has to do if he wants the problems of this country to come to an end and this country should start looking up to a greater future of prosperity and happiness. He has to do these five things.

I will just say, one, two, three, four and five—I have given the details in the past. First, you have to make the public sector perform. Second, you have to reduce taxes, not increase them, drastically both direct and indirect—every conceivable sort of tax. Also, you have to take the exemption limit of income upto Rs. 15,000. Third, you have got to stop all the fiscal irresponsibility that has been talked about. Fourth, you have to cut administrative expenditure. As I told Mrs. Indira Gandhi, the other day, and I told her again privately in her room, to call each one of the Ministers one by one and say, "20 per cent cut in

your Ministry's budget or out you go." I am sure, both Mrs. Gandhi and I will be happy to see the backs of many of them. Also, you will rejoice at least in this part of the House which does not share the Treasury Benches'

Finally, you have to de-license the economy. You cannot afford to keep 20 lakhs of people who from morning to night say, no to everything. You want a bottle of milk—no; you want a ration card—no; you want to build a house—no; you want to build a factory—no; you want to export—no you want to import—no. They know nothing but 'no'. We are actually keeping them and supporting them, 20 lakhs of them. You have to de-license them, too, and get rid of them.

While you are getting rid of them, start with your Foreign Exchange Department. Abolish foreign exchange control, merely keeping what is known as the statistical part of it intact. Float the rupee. Even Mr. Boothalingam, a socialist of steel fame, has come out with an article, if you read the newspapers, suggesting that the rupee should be floated. Perhaps, you will listen to him. You did not listen to me last year when I gave the same advice.

Ultimately, whatever resources you have, you conserve and put them into agriculture—roads, railways, afforestation, minor irrigation, contour bunding, terracing, water conservation, drainage, etc. And if you change your priority from industry to agriculture, this country can be saved.

**PROF. NARAIN CHAND PARASHER (Hamirpur):** Mr. Chairman, Sir, I rise to support the Finance Bill.

It has been described as an anti-inflationary measures and we have to look at it from that angle. According to the very figures which have been brought to our notice by the International Monetary Fund, India is one

of those countries where the inflation is the highest. At the end of December, 1973, the figure is 24 per cent. Chile is a country at the top and some other countries are also there. But India has also not lagged behind. This has added to the Government's economic burden.

Now various measures have been outlined and the Finance Minister has given us a dose of fresh taxes in order to contain inflation. I have my own doubts whether it will be possible to contain inflation because I do not find any radical departure in the system of thinking. It has been agreed on all scores, and even the top six economists have also agreed, that inflation has been caused by the multiplicity of factors, the chief among them being the sluggishness in agricultural production and industrial stagnation. When we talk of sluggishness in agricultural production, we do not look to the monsoons only, we do not look to the harvests only but we have to see what we have done in the field of agriculture. Mr. Piloo Mody has talked of 20 years of industrial boom in this country. May I remind him that the foundations for a parallel economy, the foundations for tax evasion, the foundations for black-marketing, were laid in this very period of 20 years by these very industrialists who were fond of keeping double registers, who were fond of keeping double accounts, who were fond of paying inspectors and who were fond of indulging in what is commonly known as tax evasion. A more blatant rape of Indian economy cannot be thought of. Yet, it has been there. Anyhow, that is not the primary concern of ours at the moment. Now even the top economists agreed that one of the steps suggested, namely, immobilising some money in the bank, is a step in the right direction. Another step in the right direction is examination of the top fifty accounts. My worry and anxiety is this. What is the sanctity about this figure of 50? Why not 1,000 or 2,000? We must examine all those accounts which run into lakhs



of rupees; their number may be 50 or 1,000 or a few hundreds, but we must examine every account that runs above a lakh of rupees. Then alone we will be able to do justice to this money which is being locked up by certain persons and which is being rotated here and there.

I have also realised the various impacts of the taxation proposals. One that is the least palatable to me is the tax on paper which has been outlined by the Finance Minister in his speech. He has given various shades of differences in the paper. The next day after the introduction of the Finance Bill in the Lok Sabha, I happened to ring up the government office and I wanted to know what were the varieties of paper which had been taxed and what were the varieties of paper which in actual practice had been left out. But they were unable to tell me anything. They said that it was very difficult to distinguish the various kinds of paper which were being used for exercise books; there were exercise books which required art paper, specially for the subject of drawing, and there were exercise books which required paper of other varieties. I could not get a clear distinction as to what had been taxed and what had not been taxed.

As you are aware, the cost of exercise books in this country which is having the highest rate of illiteracy is very high. Even children in schools find it difficult to get exercise books. There is also shortage of text books. Now on top of that, there is tax on paper.

I also do not find any justification for taxing cement. The argument that there is shortage of cement and that profiteering is going on and raising a tax or imposing a fresh duty on it would bring down this shortage—I do not agree with it at all. What is required is increase in production of cement.

I would plead with the Finance Minister even at this late stage that there is some scope left for what is called integrated planning. The economists of this country have agreed that long term measures for fighting inflation include encouragement to medium scale industries and small scale industries. These big projects would not lead us anywhere: once there is a power failure, once there is a crisis, in Bhakra, for example, the entire economy would come to a grinding halt. You have to come down to medium scale industries and medium scale projects. You have to have a survey of the natural resources.

Here I want to give one example. The Geological Survey of India has given the report that the Bilaspur region of Himachal Pradesh contains 105 million tonnes of rock stone which is very conducive for production of 'A' grade quality of cement and yet, nobody has ever thought of having a cement factory there. The other day I had asked a question in the Lok Sabha and the reply was that Government was not thinking of having any plant there. Nobody has thought of using the natural resources there. We have failed to generate employment for the people there; we have failed to exploit the natural resources there; and the result is that we have landed up with shortage of cement. And on top of that, tax is levied on cement.

I want to ask the Finance Minister why he has left out pink wine. If people want to make merry and live in fanciful imagination with intoxication, let them pay more for it. Even in countries like Japan, where the bill for menu is 1200 yen, one has to pay 20 per cent as corporate tax. If people want to drink, if they do not want to go in all out for prohibition, let there be three times the tax on wine and let the people who want to make merry, who want to indulge in luxuries pay more for it. Taxing paper and taxing cement because the poor people want to build houses, because the

poor people's children are going to schools and leaving wine outside the taxation net is hardly fair to the people of India.

Talking of the integrated planning I want to request the hon. Finance Minister that there should be some machinery to ensure that the industrial production goes up. But how will the industrial production go up? There is no Alladin lamp. Nobody comes forward with a new scheme. There are critical conditions like political instability in West Bengal. So money flows from West Bengal to this side. There are some other disturbances which are beyond our control. But, there is certainly one thing in our control. That is what is called the creation of the necessary infra-structure. We are willing to give infra-structure to those areas where the natural resources are located and industries are coming up. If you are giving railways and roads near the forest areas, you can set up forest-based industries. If you are going to create these infra-structure facilities along the areas where the mineral belt is located, then, only this morning there was a reference of connecting the mine-fields with the railway lines and I welcome such a step. But why totally ban all new railway lines? I do not appreciate the suggestion of the Planning Commission cutting down all new railway lines and cutting down the Central Road Fund, simply because you want to combat inflation. Money spent in developmental expenditure is the surest way to generate more and more employment, it is the surest way to exploit the natural resources of the country and is the surest way to give a boost to agriculture and is the surest way to augment production.

We talk about agriculture. 70-80 per cent of our people live on agriculture and 45 per cent of the total income of India comes from agriculture. But how do we augment the production in agriculture? There are projects which are held up because of inter-State quarrels. Why not ask these States to come to a quick settle-

ment? Or why not take up all these areas directly under the central sector and give a green signal to all these projects, for the country is starving, the States are quarrelling while the waters are going to the sea and the crops are falling. Why not we rise to the occasion and to meet the failure of the big projects, start some small projects like tapping of small rivers and streams which will give a boost to agriculture so that you can have assured irrigation. I have no figures with me, but I think, more than 80 per cent of the Indian farmers depend on rains and the monsoon and they will be benefited if small irrigation projects can be managed.

Then you talk of shortage of power. You say in your speech that various projects have failed because of shortage of power. But we hear and read in papers so many cases where electricity is stolen and meters are interfered with but no power to the fertiliser factory. The fertiliser factory at Nangal has to be closed due to power shortage. Orders go from here to close it down for two days. Have you got the expert opinion in the matter? Sometimes it takes 4 days to restart the closed factory. How do you expect them to close it down for two days. It is simply a language the engineers there do not understand and the authorities here do not realise the implications.

I would request that we should give subsidy in respect of fertilisers. The poor farmer cannot afford the high cost of the fertiliser. In Jammu and Kashmir rice is supplied at 44 paise per kg. for those whose income is below Rs. 500 and over Rs. 500 they get it at 88 paise per kg. I think it would be better that even if you do not give subsidy for the foodgrains in the rest of India, at least you should give subsidy for fertilisers so that we may produce more rice to feed the people in the other States.

17 hrs.

All that I want to lay stress on is that the system of priority and various subsidies has to be worked out. There is nothing sacrosanct in this. Unless you augment the smaller and minor irrigation projects, unless you ensure creation of adequate infrastructure in the form of railways and railwaylines, roads, etc., in the backward areas and unless you are also able to create developments in the areas which have been left undeveloped or underdeveloped, we shall not be able to contain the inflation.

With these words, I support the Finance Bill.

**SHRI S. R. DAMANI (Sholapur):** Mr. Chairman, Sir, I rise to support the Finance Bill. It is a fact that the prices, in the last four or five months, have increased with a greater speed. The reason for this increase is due not only to the shortage or lower production but also due to certain other reasons about which I shall speak later on.

I congratulate the hon. Finance Minister for taxing only such items this time and not those that concern the commonman. According to me—I have gone through the items on which excise duty has been increased—there are two intentions which, I think, the Finance Minister has got in mind. One is, that is very important, that the items like non-ferrous metal like steel, cement and things of that sort are in short supply and they are fetching some premium in the market. To curb this, the Finance Minister has taken only such items which will enable him to mop up resources.

17-63 hrs.

[**SHRI VASANT SATHE in the Chair.**]

There are many items also. In order to reduce the imports and to save foreign exchange currently, we have also to see that excise duty is levied by the Minister with this idea of

reducing the consumption. I think that the Finance Minister's proposals are correct in selecting rightly those items which are not going to affect very much the commonman. I think my hon. friends from the Opposition said that the remedy was worse than the disease. Having said that, they have not suggested anything as to how to stop the inflation. I am sure that in a few months' time, it will be contained. Apart from this, the hon. Minister has also taken many measures about which I shall speak later on.

In the last two years, the nature was not kind enough. Agricultural production has not increased on account of persistent failure of monsoon. Also, due to this, our hydel plants could not be worked for generation of necessary power. As a result of this, our industrial production too has suffered. We have suffered in our industrial production due to lesser power supply. If you take up even the developed countries, you will find that inflation and deficit financing have taken place there too. I shall read out only a few words from the Report of the Federal Reserve Bank of New York. In its Annual Report 1973, they have observed as follows. I quote:—

"Inflation re-emerged as the paramount economic problem in the United States in 1973 exploding with a force not seen since the early days of the Korean war. The stage in inflation is not confined to the United States, for prices rose even more rapidly in Western Europe and Japan ..."

Sir, in USA the prices rose by 8 per cent; in U. K. by 6.10 per cent; in Japan by 17 per cent in Brazil by 14 per cent and in Thailand by 16 per cent. So, it is a world-wide phenomenon and it has affected our country also. But we cannot remain complacent. Government have taken many measures in this direction.

[Shri I. R. Damani]

The first measure is the credit squeeze. Advances have been curtailed to a great extent and all big accounts are going to be scrutinised so that no one can accumulate more inventories. He cannot keep the stocks with public finance. This is a very strong action which the Finance Minister has taken and it has started showing results.

The second measure is regarding compulsory deposits. Though it is going to affect poor people I can say with personal knowledge that the workers are not unhappy with it. They say they will have some savings and get more money after two or three years.

The third measure is freezing of dividends and also increase in the bank rate and the rate of interest. This is a severe action. The intention is to mop up the surplus money by offering more interest. The rate of interest offered by banks is now 10 per cent. Now, here I have to make one suggestion. Along with this increase in the rate of interest the exemption limit of Rs. 3000/- be increased. Why I say so is previously any person depositing Rs. 40,000/- at the rate of 7½ per cent got Rs. 3000/- interest but now when the rate of interest has been increased to 10½ per cent any person with a deposit of Rs. 28,000/- could get an interest of Rs. 3,000/-. Therefore, it will be a disincentive to keep more money and he will divert the money to other agencies. Therefore, I suggest this exemption limit should be increased. I hope the hon. Minister will consider this suggestion.

Now, I come to the reasons which have resulted in rise in prices. There are two reasons. Our semibomla economists have submitted a memorandum to the government that the deposit in the banks be frozen by 30 per cent and the hundred rupee currency notes also by 30 per cent. They only got publicity in the press for their sugges-

tions. They did not think about how it was going to affect the money supply and how it was going to affect the public. They were only worried about how to get publicity. Otherwise they would have come to the Finance Minister and talked to him privately and made the suggestions to him and convinced him; if he would have agreed, that would have been all right; otherwise, they should have dropped it. But instead of doing that, they went to the press, gave publicity to their scheme, arranged public meetings and lectures. The net result is that this has affected the public confidence. Their confidence in bank deposits and in the currency notes has been affected or reduced. The result is that everybody wants to keep back some commodity with him instead of depositing money in the bank. When there is acute shortage of commodities and there are rising prices this kind of statement from their side has only aggravated the situation. They were only publicity-minded without thinking of the consequences of their action.

The Wanchoo Committee had made several recommendations. One of them was regarding demonetisation of currency. Government had examined it properly and come to the proper conclusion. They knew from past experience in Burma what exactly had happened and therefore, they have not accepted the Wanchoo Committee's recommendation in this regard.

Therefore, I would suggest that before anybody makes any statement, he should bear in mind the interests of the public, scrutinise it from that angle and see how it is going to affect the economy of the country and then only make it. Otherwise, when the country is facing so much of difficulty on account of shortages, this kind of statement which confuses the mind of the public is not advisable.

Lastly, I would suggest that Government should take the responsibility

for strengthening the public distribution system. They should take the responsibility of supplying at least to the Government employees at the Centre and in the States and the industrial employees the necessities of life which are required, at a fixed price for about six months. Procurement of these things should be made at a fair market price and these should be supplied to the employees at a fixed price so that dearness allowance can be checked. If we could strengthen our distribution system, then most of our problems would be solved.

With these words, I support the Bill.

**SHRI BIRENDER SINGH RAO** (Mahendragarh): The Finance Minister has come forward with a second Finance Bill wanting to raise a sum of Rs. 232 crores additionally during the year. Last time also, through the first Finance Bill he raised a similar amount of Rs. 232 crores. He seems to have put some astrological value on this figure of Rs. 232 crores. Normally, taxes should be levied and the people should be prepared to pay if they want to see the country develop fast. But I oppose this measure because I am not convinced that this money will be spent for the development of the nation.

There has been so much wastage in the past that one cannot help thinking that this is another large sum being taken out from the pockets of the people to support a very corrupt and inefficient administration. The Finance Minister has said that the gap in railway deficit is increasing. He wants more money to meet the requirement of food subsidy, for which only Rs. 100 crores was provided in the original budget. Even a child could know that this Rs. 100 crores was not sufficient to meet the requirement of food subsidy. I wonder how the Finance Minister then thought that this was sufficient amount. He also wants money to raise the emoluments of the defence services personnel. After

the last war with Pakistan, we were hoping that Government would pay due attention towards the well being of soldiers. But nothing was done for them. There was no proposal to raise their pay and pensions in the original budget. Now suddenly love seems to have appeared in Government's mind for servicemen. I cannot say whether it is because their utility has now been realised on account of the repressive use for which the defence services have been employed recently in putting down the railway strike, in meeting the agitations in Gujarat and Bihar. But even now if Government is really wanting money to pay the soldiers better, I will support it provided there is an assurance that a large portion of this additional revenue will be spent towards making the conditions in our defence services better.

The railway budgetary gap should not increase. If only they stop the leakage and pilferage in the revenues of the railways and in the parcel goods section, I think the railways could make some profit. It is the biggest state undertaking. If they cannot stop corruption in the railways, let them accept my suggestion. It will also solve the problem of the unemployment of educated people. Millions in our country are without employment. The biggest corruption is found in the railways. Nothing done without money. You cannot get reservations, you cannot book your goods, you cannot get wagons, you cannot do anything. Now if all these educated unemployed people are placed in service in place of the present employees without pay, they will certainly be happy to serve. I undertake to supply as many of people as they want and I also guarantee that these new people working without pay will not be more corrupt than what the present cadre. That way they can easily make a profit of Rs. 500 out of the deficit.

There has been talk about austerity and simplicity in living. I think this should start from the top. At present, what do we see? The new Congress is a party of the new rich. New

[Shri Virender Singh Rao]

fashions are being set. You find people in responsible places in politics close to the ruling party having imported cars, smoking imported cigars, being fond of foreign wines and also foreign wives. You find hotels and motels, restaurants and bars coming up, new buildings popping up all along the road. You see the States, several of them, having more than one Raj Bhavan. Mr. Chavan's State of Maharashtra has three Raj Bhavans; it cannot do with one. West Bengal has three Raj Bhavans. Most of the States in India have got at least two: U.P., Bihar, Orissa, Assam, Rajasthan, Tamilnadu and M.P. (Interruptions) The expenditure on the maintenance of Raj Bhavans comes to about 1 crore of rupees annually. I suggest that all non-development expenditure must be drastically cut and that is the way they should show to the nation. They have been talking about the increasing bill of oil import but I do not think the Finance Ministry is really bothered about foreign exchange position. A few days back we saw a rally in Delhi. About 5,000 trucks and buses were brought from Punjab, Haryana, U.P., M.P. and other distant places; they must have consumed at least a million litres of petrol. This was a total waste. Punjab alone sent about 2,000 trucks and buses, as if Punjab was an Arab sheikdom and petrol was flowing free....

**SHRI VAYALAR RAVI** (Chirayinkil): What did you do about Bihar where J. P. in doing it? 9 persons died when J.P. procession was going on. You are concerned with Congress alone?

**SHRI BIRENDER SINGH RAO**: Is it necessary that you must also do so? You must set the example. It is a vicious circle. There must be a ban on non-development expenditure.

The Finance Minister stated that there was sluggishness in agriculture

and it was mainly responsible for inflationary tendencies. I do not agree with him at all. It is not the farmer or the agriculturist who likes to produce less; it does not pay him to do so. It is the industrialist who wants to produce less and earn more. Probably the Arabs have learnt this trick from the Indian industrialists. The production of consumer goods in the past few years had been coming down. Production of vanaspati is only 30 per cent of installed capacity while the public undertakings produce only upto 45 per cent of their installed capacity; again in fertilisers production is only 45 per cent of the installed capacity. These are responsible for shortages and high prices. Every time they talk of levies, they must cover one or two items like cigarettes, steel and cement. These are the things needed by the common man. They only help the holders to get additional money. Last time when the budget was being presented, there was a news item that in Jammu alone imported cigarettes worth about Rs. 10 lakhs were seized from one merchant. People know, you are going to tax cigarettes and they hoard them. Common people suffer and you also get very little; the middleman takes it.

It is painful to note that little attention has been paid to agriculture. The difference between the rural sector and the urban sector has been increasing. Ever since Mr. Chavan became the Finance Minister, the per capita consumption of a man in the rural area has come down. From 27 per cent of what an average man in the urban area spent, it has come down to 17 per cent now. Poverty has been increasing. During the fourth plan period, the number of people living below the poverty line went up from 40 to 45 per cent. Unemployment in the rural areas particularly, has increased by 8 times during the last 10 years. They talk about agriculture not being sufficiently taxed. It is a trick played by the lobby of industrialists and businessmen working very hard. Farming has been ruined. It can still

he redeemed provided they understand the real position. As Dr. Normah Borlaug once said, those who have never known the pangs of hunger have got no right to plan the realistic food policy of their country. The real misery in this country is that people who practically know something about agriculture have never been entrusted with the task of planning the food and agriculture policy in this country. The farming community is being reduced at the rate of 2.2 per cent every year. So many people are going out of the business of farming. Farming is profession does not attract young, educated men. Nobody wants to invest in agriculture because everything is uncertain and nobody knows what will be the monkey tricks coming any time.

They talk about raising additional resources of Rs. 232 crores. Most of it would probably go towards financing the corporations. They have got a corporation maina—sprawling complexes coming up with large staff with fat salaries. Parliament has no jurisdiction over their accounts. They just want to fix their kith and kin in them. I know this Bill is going to be passed. I only hope that the money will be spent in such a way that the people will have the satisfaction that every penny out of this will be properly utilised towards development schemes and not over fashionable things.

श्री राम सहाय पांडे (राजनदगांव) :  
संभाषित महोदय, मुझे बंदिता जी के वे शब्द याद आ रहे हैं, जो उन्होंने संयुक्त राष्ट्र संघ में अपने भाषण की समाप्ति के बाद एक प्रश्न

के उत्तर में कहे थे। उसे एक प्रश्न किया गया कि प्राइम मिनिस्टर, आप के देश की समस्या क्या है। उन्होंने उत्तर दिया कि हमारे देश का हर व्यक्ति एक समस्या है। इसने इस बात का बोध होता है कि हम हमेशा से विभिन्न समस्याओं से घिरे रहे हैं; और स्वराज्य के बाद भी समस्याओं की पीड़ा में हम बचे नहीं हैं।

जब हम वित्त मंत्री और वित्त मंत्रालय की तरफ देखते हैं, उनके काम को देखते हैं, तो ऐसा अनुभव होता है कि उनके प्रति दया का भाव प्रकट करना चाहिए। जिन योजनाओं के अन्तर्गत हम राष्ट्र की आर्थिक व्यवस्था का बाचा तैयार करते हैं, योजना मंत्रालय उन को कार्यान्वित करता है। इनका काम पैसा वसूल करना और खर्च करना है। इसके अतिरिक्त कोई काम ही नहीं इनके पास। दो प्लानिंग के बाद, तीसरी बिल्कुल फ्लाप गई, फेल हो गई। चौथी का हालीडे चल रहा है, चौथी कब समाप्त होगी, पाचवी का कब शीगणेश होगा कुछ अभी पता नहीं। कौन नहीं जानता कि इस देश का 72 प्रतिशत व्यक्ति गांवों में रहता है? खेती को प्राथमिकता मिलनी चाहिए, उद्योग को बिजली मिलनी चाहिए। जब आप ने मेकेनाइज्ड फार्मिंग के कॉन्सेप्ट को बनाया तो उसको भी पानी चाहिए, फर्टिलाइजर चाहिए, हाइब्रिड सीड चाहिए, बिजली भी चाहिए। कौन जवाब देगा इसका? चन्दाय साहब बेंबे, खुशीवा जी देंगी या कणेश जी बेंबे? कौन जवाब देगा? आप किसके ऊपर यह उत्तरदायित्व थोपना चाहते हैं। बतइए आप एक इंडेजिलिटी आप की है। आप बताइए कि प्लानिंग को

[श्री राम सहाय पांडेय]

की आपने ? यह बात नहीं सोची थी कि पापुलेशन हमारी 2.5 इन्क्रीज कर रही है। देश के बंटवारे के समय 32 करोड़ पापुलेशन थी आज 58 करोड़ है और भगवान की ऐसी कृपा है कि 2.5 या 2.7 परसेंट के हिसाब से बढ़ रही है। यानी दो मिनट हो गए, इस दो मिनट में 108 वच्चे देस देश में पैदा हो गए। सन् 2000 में इस देश की पापुलेशन सौ करोड़ हो जाएगी। कौन खिलाएगा ? संसार में खेती के नीचे जितनी धरती है जहां हम हल चलाते हैं उस का दो प्रतिशत हमारे पास है और जनसंख्या 18 प्रतिशत है। यह डिसपैरिटी है, इम्बैलेंस है यह गुणा भाग की बात है दो प्रतिशत जर्मन और 18 प्रतिशत पापुलेशन आफ दि वर्ल्ड, 58 करोड़ की जनसंख्या। चाइना और हम मिला कर एक तरफ और बाकी संसार दूसरी तरफ। इसको कौन देगा ? वित्त मंत्री देखेंगे ? और ये देख कर करेंगे क्या ? यह तो उसी तरह की बात है कि सब मिनिस्ट्री ने अपने अपने घर का कूड़ा साफ कर के वित्त मंत्रालय के सामने रख दिया कि लो साफ करो, इसका जवाब दो। जब इन्फ्लेशन होता है, मुद्रास्फीति होती है, प्राइसेज बढ़नी है, प्रोडक्शन कम होता है, मिलावट होती है, डिस्ट्रीब्यूशन ठीक नहीं होता है, तो जवाब इनको देना पड़ता है कि बताइए प्राइजेज क्यों बढ़ गई ? मैं समझता हूँ एकाउंटेबिलिटी कहीं न कहीं फिक्स की जाए जो योजना भवम में बैठते हैं उन के ऊपर जो बड़े एकेडेमिक माइंड मे, बड़ी विद्वता से, अर्थशास्त्र और इतिहास का समन्वय करते हुए भविष्य के निर्माण

और सृजन की बात करते हैं, कहीं न कहीं बुराई वहीं पर है। इन परिस्थितियों को देखते हुए ऐसा लगता है यह जो प्राबलम्स है हमारी,

यह इश्क नहीं आसां

बस इतना समझ ले।

इक आग का दरिया है

डूब के जाना है ॥

यह चक्काण साहब को हम दे देना चाहते हैं, सुशीला जी को दे देना चाहते हैं और गणेश जी को दे देना चाहते हैं। जितनी स्पीचेज होती है, एक स्पीच में कभी कभी ऐसा लगता है कि मधु लिमये का कुछ अंश ठीक है, कभी ऐसा लगता है कि पीलू मोदी का कुछ अंश ठीक है, लेकिन आखिर में क्या कहते हैं कि ये सब घुस लेते हैं, बात बर्नी बनाई बिगाड़ देते हैं। प्राफिटियरिंग की बात है, ब्लैक-मार्केटिंग की बात है, कौन इन्कार कर सकता है ? कौन आख बन्द कर सकता है, ब्लैक मार्केटिंग है। खपत और उत्पादन में जब बैक-अम होगा तो यह अर्थशास्त्र का एक माना हुआ नियम है, सिम्पल प्रिंसिपल आफ दि एकोनामी कि चाहे कितने भी देवता को बैठा दीजिए, फरिशतों को बैठा दीजिए, ब्लैकमार्केटिंग करना शुरू कर देंगे। यह एक ला आफ नेचर है डिमांड और सप्लाई का। अब सवाल यह है कि इसको कैसे बन्द करना चाहिए ? इसका एक ही आन्सर है। एक ले मैम की तरह मैं कह रहा हूँ कि इस का उत्तर है उत्पादन। खेती के सेक्टर का उत्पादन और उद्योग सेक्टर का उत्पादन। तीसरी बात यह है कि ब्लैक मनी जितनी जेनरेट हुई वह छापे मारने से नहीं सामने आएगी। इस का कोई न कोई रास्ता निकालना पड़ेगा।



यदि स:मा कपूर (पटियाला) छाने  
बन्द कर दें ?

श्री राम सहाय पांडव। छापे खुब मारिए, डराइए, धमकाइए। मैं आप ने कहता हूँ और मुझे पडित जी की एक बात और याद आती है, उन्होंने कहा था कि ब्लैकमार्केटियर को नी-ग्र रेस्ट लेम्प पोस्ट पर है गकर दीजिए, कितनों को हैग किया है ? एक को भी नहीं। ये पडित जी के शब्द है कि नीग्ररेस्ट लेम्प पोस्ट पर उस को ले जा कर हैग कर दीजिए। एक ने एडल्टरेटर को 30 हजार लोगो के सामने मनीला मे गोली मार दी है। इस्टिक ऐक्शन इस प्रकार के हो सकते हैं। लेकिन ड्रेमोक्रैसी के नाम पर क्या होता है, कोई मिलावट करता है और मिलावट की बात होती है, वह मुकदमे की शकल मे आती है तो हम कुछ कर नहीं पाते हैं। 6 महीने की सजा होती है। आल इंडिया रेडियो से खबर आती है कि फला ने मिलावट की। 20 घादमी मर गए ग्लूकोब के इन्वेक्शन से, उस को पकड़ा गया, 6 महीने की सजा हुई। बताइए, 6 महीने की सजा से क्या होता है ? मैं कहता हूँ कि किसी ब्लैक मार्केटियर को जिस के पास 20 लाख रुपया है 6 महीने की वही एक साल की सजा भी दीजिए तो उस से क्या होता है ? जेल मे ज्यादा सेक्योरिटी है। बाहर तकलीफ है। अन्दर तो खाना पियन सब कुछ है। तो मैं आप से कहता हूँ इस से कुछ नहीं होगा और यह धरम शासन मे बदलना जरूरी है ब्लैक मनी। सोने की रक्षितग बीकाज आफ ब्लैक मनी, ये सोने खरीदने का खरीदना, यह स्पलिंग और जितने भी इस प्रकार के कार्य हैं और जितने अशासनात्मक तत्व उस मे इन्वाल्व्ड हैं वे सब ब्लैक मनी की बखल से हैं। इस मे आपत का

फायदा उठा कर उत्पादक उस का लाभ उठाता है। मूठा खाता पिछा कर, कम श्टाक दिखा कर लोग उस का लाभ उठाते हैं। श्री मधु निमये की इस बात का मे समर्थन करता हूँ कि जितने हाई क्लास बेराइटीज के कपड़े का प्रोडक्शन है, नखलान, टेरीकाद कपड़े उन को सब को बन्द कर देना चाहिए। चाइना मे 1 नवम्बर 1949 से जब ने उनका रिपब्लिक बना बिफ तीप किस्म के कपड़े बे बनने लगे तब मे यहा 4300 किस्म की बेराइटीज है। 4300 किस्म के कपड़े बियार होते है बिफ मे 5 काउंट मे के कर 140 काउन्ट तक का यार्न इन्वाल्व्ड है। उस मे आप का आरमोंडी, टेरीकाद, टेरीलीन और न जने क्या क्या है, केरी तो मजबूत मे नहीं आता इस वेम मे हरे क्या रहा है ? यह बडी सेन्सिबल बात होती कि इस प्रकार की तयाम बेराइटीज का प्रोडक्शन बन्द कर दिया जाय। और बैसिब प्रोडक्शन के लिए कल बिया जाय, सारे के सारे स्विन्डल और लूमस फलते लीन चार पाच बेराइटीज के, उस मे फारेम बेराइटीज के लिए मैं नहीं कहता बिदेकी मुद्रा पैदा करने के लिए लूमेज और स्पिनेज को आप बलन कर दीजिए, लेकिन लोकल कंजम्पशन के लिए घब चार पाच बेराइटीज सेलेक्ट कर लीजिए, ऐस भयन किवा जाता तो बडी सेन्सिबल बात होती। लेकिन 4300 बेराइटीज का प्रोडक्शन यह हो क्या रहा है ? और यह गरीब देश है। ता मैं समझता हूँ कि कही न कही योजना योजना बनाने वालों के बिचारों मे, उन की उडानो मे, उन की कल्पना मे कोई न कोई यकबड़ है कि हम एक ठीक रास्ते पर ही पहुच पाते हैं।

[श्री राम सहाय पांडेय]

खेती के बारे में मैं कहता हूँ। आप ने मुझ को बताया कि आपने यहाँ स्टेट्स में एक स्टेट का दूसरी स्टेट से पानी का झगड़ा है। इरिगेशन इज दि फर्स्ट प्रायोरिटी। फर्टिलाइजर बाद में आता है, सिंचाई पहली आवश्यकता है। लेकिन हमारे देश में नदियों के पानी पर झगड़े हैं, और कहा है कि झगड़े एक स्टेट से दूसरी स्टेट में। नर्मदा को ले लीजिए, महाराष्ट्र, राजस्थान, गुजरात और मध्य प्रदेश इन चार राज्यों का उस के पानी के ऊपर आपस में झगड़ा है। इस का कोई फैसला नहीं हो पाया। दुनिया का 1/10 वा हिस्सा पानी हमें रेनफॉल से मिलता है। प्रकृति हम से इतना प्रमत्त है कि सप्ताह का 1/10 हिस्सा पानी हम को बरसात से देती है, यह दूसरी बात है कि कभी कम, कभी ज्यादा। 87 रिवर पेरिभियल्स हैं जो बराबर बहती रहती हैं। इस पर हालत यह है कि सिंचाई में 23 प्रतिशत पर हम अब पहुंच पाए हैं और जब सिंचाई शुरू हो गई तो पावर फेल हो गया। महाराष्ट्र में और मध्य प्रदेश में तो सिंचाई कुल 8 परसेंट है। सभापति जी, जहाँ से आप आते हैं आप के यहाँ महाराष्ट्र में केवल 7 परसेंट है और हमारे यहाँ मध्य प्रदेश में 8 परसेंट है जब कि देश का सबसे बड़ा प्रदेश मध्य प्रदेश है। एक बेल्ट राइस का है, एक गेहूँ का है। आज 27 वर्ष की आजादी के बाद भी हम रोटी न दे सकें, तब पर हरारत न दे सकें, चूल्हे में आग न जला सकें तो इस को क्या कहा जाये? आज हर चीज का अभाव है। कोई चीज नहीं मिलती है। इसलिए हम यह चाहते हैं कि 4 हमारा जी एन पी में 17 हजार करोड़ एग्जिस्टिंग कोनार्स का कांटीब्यूशन है ता

उसी प्रोपोर्शन से प्लानर्स को चाहिए कि उस को प्लाउ बैक करे और प्रायोरिटी सिंचाई को देना चाहिए। अगर धरती प्यासी है तो आदमी भूखा है, अगर हाथ खाली है तो पेट खाली है। पानी अगर आप देंगे तो फसलें होंगी तो हमारे बच्चे देहातो से भाग कर शहरों की तरफ नहीं आएंगे क्योंकि शहरों में भुखमरी है चीजें नहीं मिलती हैं। उत्तम खेती की जो कहावत है यह सर्वोत्तम सिद्धांत आज लागू होता है। इसलिए हमें खेती की तरफ जाना है। महर्षि चाणक्य ने आज से 2500 वर्ष पहले कहा था कि जिस देश की खेती में पानी नहीं है, जिस देश की धरती प्यासी है, उन देश का जनमानस भूखा और प्यासा है। इसलिए मैं कहना हूँ कि जो उत्पादन की तमाम प्रक्रियाओं को साधनयुक्त बनाना है वित्त मंत्रालय चाहे 32 करोड़ लेने या 5 करोड़ ले ले।

एक बात मैं और कह देना चाहता हूँ—ब्लैंक मनी बाहर निकालनी चाहिये और सक्ती से निकालनी चाहिये। जिस के यहाँ निकले उस को सब्त से खूबत सब्त देना चाहिये, उसकी टोटल-प्रॉर्टी-फि-फस्केट कर लेनी चाहिये कोई रियायत नहीं देनी चाहिये। लेकिन एक मुझाव है—क्या यह तरीका अस्थिरता का किया जा सकता है—मैं सुझाव के तौर पर ही कह रहा हूँ कि आप 125 रुपये के बांड निकालिये। इन्फ्लैट्रन कर बना कर डेब्ट-डबेलपमेन्ट बाण्ड, आदिवासी डबेलपमेन्ट बांड, नेशनल हाइ-वेज डबेलपमेन्ट बाण्ड, इरिगेशन डबेलपमेन्ट बाण्ड, पावर डबेलपमेन्ट बाण्ड—इस तरह के 125-125 रुपये के बांड निकालिये। उन से हर बाण्ड का 125 रुपये लीजिये और 100

[ श्री राज सहाय बरंडेय ]

इसके बाद 5 वर्षों के बाद अगर गवर्नमेंट का इन्टरेस्ट लगाया जाय तो 71.85 पैसा मिलता है और बैंक रेट लगाया जाय तो 119 रुपया प्राप्त की मिलता है। यह बात आप के विचार करने की है—बांधू कमेटी की रिपोर्ट के अनुसार जो उद्धार कर रहे थे उस से ज्यादा की ज़रूरत मनी है उस को इन डेवलपमेंट के कार्यों के लिये बाहर निकालिये, लेकिन इस के साथ साथ छवि-भारने और सजा देने का काम बन्द न कीजिये। यह जो ज़रूरत मनी का पैसा है यह साधारण से साधारण बुद्धी और कष्टमय परिवार के खाने पीने, कपड़े और क्रीमिटी से खिच कर आता है, यह प्रकृष्ट का पैसा है तकलीफ़ का पैसा है शोषण का पैसा है, इस को निकाल कर देश के निर्माण के लिये रचनात्मक दिशा में खोला जा होना। मैंने ही एक सभ्यता की है वह प्रकृष्ट नहीं कहाँ तक उस का प्रीथित्य होगा या नहीं होगा ?

आप इस बजट में जो इपया मांग रहे हैं ज़रूर लीजिये, लेकिन प्लानिंग के डिफेक्ट को दूर कीजिये ताकि आपको एकाउन्टेबिलिटी कम हो जाय और डाबरेक्ट उभरी हो जाय।

श्री एच० राजबोन्सल रेड्डी (निजामाबाद) : सभापति जी, मैं इस फाइनेंस बिल नं० 2 का पूरा-पूरक समर्थन करता हूँ। श्रीमू मोदी जी यहां कहीं हैं, उन्होंने कहा था कि फाइनेंस बिलिन्डर ने एक बजट तो यह कहा कि डिफिनेन्स बजटने से कम नहीं देना चाहिए और दूसरे बजट उन्होंने यह कहा कि डिफिनेन्स

इस से ज्यादा नहीं देना चाहिये। उन्होंने यह मसला कि इन दोनों बातों में कट्टा कशन है, लेकिन मोटरगाड़ी चलाने वाले को कभी एक्सीलरेटर दबाना पड़ता है, कभी ब्रेक गून्वाई करना पड़ता है। अगर हमेशा एक्सीलरेटर दबाते जायें तो एक्सीडेंट होना ज़रूरी है—इस लिये जो जूता पहनता है उन को ही पता होता है कि जूता कहाँ काट रहा है, दूसरे को उस का पता नहीं होता है। जिसके ऊपर जिम्मेदारी है, जो उस जिम्मेदारी की कसौटी पर बैठा हुआ है उस को भाखूम है कि उसकी क्या करना चाहिए और क्या नहीं करना चाहिए।

हमारे फाइनेंस मिनिस्टर ने जो टैक्स डाने हैं उस में मोटी-मोटी मछलियों को पकड़ने की कोशिश में है। जिन के ऊपर बोझ डाला जा सकता है, उन्हीं पर टैक्स डाला गया है, जो गरीब आदमी हैं उस पर टैक्स नहीं पड़ रहा है। जब स्टेट को पैसे की ज़रूरत होती है तो ऐसे लोग पर टैक्स डालना ज़रूरी हो जाता है।

हमारे श्री प्रार० एच० एच० साहब ने बाणभय का बिक्र किया। उन्होंने कहा कि 2500 साल पहले जब किसी को कोयने की ज़रूरत होती थी तो सूखी लकड़ी जलाना पड़ती थी। जो फनने-फूलने वाले दरख्त या पौधे होते थे उनको बरबाद नहीं करने दिया जाता था। इसी तरह से जो प्रीडक्टिव काम में लगे हुए लोग हैं उन पर बर्डन नहीं पड़ रहा है और जो अनप्रोडक्टिव काम में लगे हुए हैं उन पर यह बर्डन पड़ रहा है। यह जो टैक्स डाला गया है इस में से 1000 करोड़ रुपया गवर्नमेंट

[श्री एम० रामचोपाल रेड्डी]

ले रही है, उस को यूब नहीं करने दे रही है, यानी 11 हजार करोड़ रुपये जो मर्कनेशन में है उस में से 10 परसेन्ट वापस ले रही है। इस से प्राइस कन्ट्रोल हो जायेगा।

हमारे देश में एग्रीकल्चरल प्रोडक्शन में, हमेशा 2-3 परसेन्ट की कमी होती जा रही है इस से देश में बहुत हलचल मच रही है, गडबड हो रही है। अगर आप अच्छी तरह से देखें तो आप को मलूम होना कि हम दूर सान 10 परसेन्ट का इजाजत कर सकते हैं—इतनी कॅपेसिटी हमारे देश की भूमि में है। लेकिन हो यह रहा है कि जो इम्प्लीमेंटिंग आफिसर्स स्टेट लेवल पर है वे लोग ठीक तरह से काम नहीं कर रहे हैं। मैं परसो इतवार को अपने क्षेत्र में था, वहाँ एक फर्टिलाइजर कमेटी में बैठा था। हमारे पास इस वक्त डेढ़ करोड़ रुपये का फर्टिलाइजर का स्टॉक पड़ा हुआ है, लेकिन उसके डिस्ट्रीब्यूशन के लिये वे लोग इतना अगड़ा लगा रहे हैं कि किसी आदमी को 2 किलो दिया जायगा, किसी को 3 किलो दिया जायगा, लेकिन आज तक वे उसको तकसीम नहीं कर सके हैं। मैंने इस के बारे में चीफ मिनिस्टर को भी एक मख्त लेटर लिखा है, क्योंकि इस साल हमारे पास काफ़ी पानी आया है, हमारे पास तीन साढ़े तीन लाख एकड़ में धान होता है। हमारे रिजर्वार्च्युल फुल है जिन से साढ़े बारह लाख एकड़ को पानी देते हैं, हर आदमी जान लधाना चाहता है। मुजिश्ता साल हम न बढ़ी मेहनत करके 70 हजार टन चावल दिया, जो टारगेट से ज्यादा है। इस साल हम एक लाख टन चावल देना चाहते हैं, लेकिन

फर्टिलाइजर का डिस्ट्रीब्यूशन नहीं हो रहा है। यह कहना कि हमारे पास बहुत ज्यादा फर्टिलाइजर है, गलत है, यह तो हमारी रिज्वायरमेन्ट का 10-15 प्रतिशत है, क्योंकि वहाँ 60 हजार एकड़ खेती है। दोनों मिनिस्टर साहबान यहाँ बैठे हुए हैं, मुझे मानूँ नहीं कि ये स्टेट गवर्नमेन्ट को लिखने वाले हैं या नहीं। यह स्थिति सिर्फ एक जिले में नहीं है, बल्कि सारे सूबे में है। पहले जो डीलर्स फर्टिलाइजर्स बेचते थे, वे ब्लैक में बेच कर पैसा कमाने में उस को रोकने के लिये ही फर्टिलाइजर का डिस्ट्रीब्यूशन हो रहा है, लेकिन डिस्ट्रीब्यूशन हो नहीं रहा है। 15 दिन बाद इन फर्टिलाइजर की जरूरत नहीं रहेगी—क्योंकि उस का वक्त खत्म हो जायगा। आज देश में अनाज की इतनी कमी है, लेकिन फिर भी फर्टिलाइजर का डिस्ट्रीब्यूशन नहीं हो रहा है—यह बड़े दुख की बात है। मैं यही महोदय से दरबारास्त करता हूँ कि वे फारन चीफ मिनिस्टर का टेनीग्राम भेजे या उन से जान कर कि 10 दिन के अन्दर फर्टिलाइजर का डिस्ट्रीब्यूशन हो जाना चाहिये। हमारे लोग बहुत मेहनत से काम करने वाले हैं, उन की मेहनत बेकार नहीं जानी चाहिये।

दूसरी बात मुझे यह कहनी है कि माप-डब्लेपमेन्ट एक्सपेन्डिचर, अनाग्रोडिफिक्ट एक्सपेन्डिचर ज्यादा हो गया है। 1969 में हमारा गवर्नमेन्ट का बेज बिल 2900 करोड़ रुपये था लेकिन 1973 में यह 5000 करोड़ रुपये हो गया है। मैं पूछना चाहता हूँ—वे कौन महासय हैं जो इतना पैसा बढ़ाते हैं; क्या उन के ऊपर इन की कोई जिम्मेदारी

है ? हम लोगों ने भी यह गलती की है कि इस तरह के कानून पास किये हैं कि वर्कस को यह दो, वह दो, देने से कोई इन्कार नहीं कर सकता चाहे वे स्ट्राइक करें तो भी उन को बोनस दो कोई इस्लीगल स्ट्राइक हो तो भी उन को बोनस दो—इस किस्म के एक्ट हम ने इस सदन में बनाये हैं। मेहरबानी कर के इन चीजों पर फिर से नज़रसानी करें। जो मेहनत करता है उसे पूरा मिलना चाहिये जो मेहनत नहीं करता है उसे कुछ भी नहीं मिलना चाहिये।

इन्दिरा जी जब से इस देश की प्राइम मिनिस्टर बनी हैं इस बीच में देश में 13 करोड़ भ्रातृमियों का इजाफ़ा हुआ है। हर साल 1 करोड़ 30 लाख भ्रातृमियों का इजाफ़ा हो जाता है। पूरे जर्मनी और जापान की जितनी संख्या है यह बड़ी हुई जनसंख्या उस के बराबर है। मैं चाहता हूँ कि आप थोड़ा मजबूती से कदम उठावें किसी भी फ़ैमिली में दो बच्चों से ज्यादा बच्चे नहीं होने चाहिये। परिवार नियोजन होना चाहिये। इस बारे में बहुत से आकड़े हमारे सामने हैं—किसी कम्यूनिटी में 8 परसेंट का स्टैरलाइजेशन हुआ है किसी में 1 परसेंट भी नहीं हुआ है—इस के लिये जनसंघ के लोग और मुस्लिम लीग के लोग जिम्मेदार हैं। ये लोग मसलसल प्रोपेगण्डा करते जाते हैं कि आप लोग परिवार नियोजन में विश्वास न करें और बच्चे पैदा करते जायें, आप लोग बच्चे पैदा कर के ज़मीन पर झालते जायें और सरकार उस की जिम्मेदारी ले—यह क्या बात है ? आज जितनी एडवांस्ट कन्ट्रीज़ हैं जब डेवलपिंग कन्ट्रीज़ थीं। उन के यहाँ जनसंख्या

का बढ़ना या तो निल था या बहुत कम हो रहा था। यही जर्मनी और जापान की हालत है। हर जगह की यही हालत है। जो लोग अमरीका जाकर आये हैं उनसे मैंने पूछा है अमरीका में जनसंख्या स्टैटिक है। इसलिये यहाँ पर भी कम्पाउन्ड इन्ट्रेस्ट की तरह से जो जनसंख्या बढ़ रही है, जो पापुलेशन एक्सप्लोजन हो रहा है उसके लिए कुछ करना चाहिए ; यहाँ पर जो ज़मीन है वह अगर सभी लोगों में बराबर-बराबर बाँटी जाये तो अभी एकड़ भी नहीं आ रही हैं। हमारी बहुत सी ज़मीन तो मकानात बनाने में चली जा रही है। इसलिये मैं कहना चाहता हूँ कि हम लोगों को एम्प्लायमेन्ट दें या न दें यहाँ पर कारखाने बनाये या न बनायें लेकिन अगर यहाँ पर पापुलेशन कन्ट्रोल हो जाता है तो फिर जो भी यहाँ पर उत्पादन हो रहा है वह देशवासियों के लिए काफी होगा। इसलिए मैं मंत्री जी से प्रार्थना करना चाहता हूँ कि इस दिशा में वह जरूर कोई कार्यवाही करें।

श्री राम हेड्राक (गामटेक) : सभापति जी, सम्माननीय वित्त मंत्री जी का मैं आभारी हूँ और मैं उन्हें बधाई दूंगा, कारण यह है कि 5 महीने के भीतर दोबारा गरीब जनता के ऊपर बड़े माहम के साथ उन्होंने कौंधी चला दी है। मुझे आश्चर्य नहीं होगा यदि आने वाले अगले सत्र में भी एक नया बजट फिर से पेश हो जाए। हम कहा जा रहे हैं ? 27 साल की आज़ादी के बाद, पाच पंचवर्षीय योजनाओं पर अमल होने के पश्चात् हम क्या कर रहे हैं ? आज हमारी स्थिति क्या है ? हमने इस देश को क्या दिया है ? आज हम देखते हैं मंहगाई आकाश को छू रही है। करोड़ों हाथ बेकार हैं। वह

[ श्री राम ईं डाऊ ]

काम मांगते हैं लेकिन उनको आप काम दे नहीं सकते हैं। भ्रष्टाचार का बोल बान्ना है। मुद्रास्फिति बढ़ती जा रही है और काला धन बढ़ता जा रहा है। क्या कारण है इसका ? कौन जिम्मेदार है इसके लिये ? सत्तारूढ़ दल के लोग बोलते हैं इसके लिए विरोध पक्ष जिम्मेदार है लेकिन मैं सत्ताधार्मियों से पूछना चाहता हूँ 27 सालों से आप प्रशामन चला रहे हैं, जनता आप पर विश्वास डाले हुए है, जब चुनाव आता है तो गांधी जी और नेहरू जी का आप नाम लेते हैं। डमरू बजाते हैं और आपकी पेटी भर जाती है लेकिन जिसने आप पर विश्वास डाला उसको आपने क्या दिया ? आज करोड़ों पेट रोटी के लिए और करोड़ों हाथ काम पाने के लिए तड़प रहे हैं। आज जनता की जेब में पैसा नहीं है, उसके पेट में अनाज नहीं, उसके हाथों को काम नहीं—यह आज जनता की अवस्था है। हम पुराण में पढ़ते थे कि भूखा आदमी क्या नहीं कर सकता है। स्वयं विश्वामित्र जब भूख के कारण पीड़ित होकर पागल हो गए तो उन्होंने सड़े हुए कुत्त की टांग खा ली। अभी 15 दिन पहले की बात है, महाराष्ट्र में एक गरीब आदमी था, उसके पास पैसे नहीं थे, वह अपने बाल बच्चों के लिए अनाज नहीं खरीद पाया तो वह मर्घट पर चला गया और वहां पर जा कर उसने जो ताजी लाश् थीं उनको बाहर निकाला, उसमें कई हड्डियां ऐसी थीं जिनमें मांस लगा हुआ था वे हड्डियां ले जाकर उसने बेचीं। जब पुलिस ने पकड़ा तो उसने जवाब दिया कि मेरे बच्चे भूख से तड़प रहे थे इसलिए मैंने इन हड्डियों को 75 पैसे किंलो बेचा है ताकि अपने बच्चों का पेट भर सकूँ। आज यह स्थिति

है हमारे देश की। एक तरफ तो एक गरीब आदमी की थाली में चार आने का अनाज नहीं और दूसरी तरफ होटलों में पूंजीपतियों के साथ सरकारी कर्मचारी और उनके साथ मत्नाधारी नेता पांच सौ रुपया प्रति थाली एट ए टाइम खाते हैं। यह विषमता हमारे देश को कहां ले जाएगी ? इस स्थिति को हमें समझना होगा। आज जनता रोजी रोटी के लिए तड़पती है। मैं पूछता हूँ क्या उनको काम मांगने का हक नहीं है ? क्या उनको यहां पर जीने का हक नहीं है। इस देश में 90 फीसदी गरीब लोग रहते हैं। यह गरीबों का देश है 125 माल में आपने उनका कोई उद्धार नहीं किया, क्या यह वाजिब है ? आज जब गरीब आदमी अनाज मांगने के लिए जाते हैं तो कलक्टर बोलता है कि हमारे पास कोटा नहीं है। कंट्रोल की दूकान पर जब अनाज जाना है तो वह जनता को अनाज बेचने के अलावा बहुत सा अनाज काले बाजार में बेच डालता है। हर जगह यही स्थिति है। भ्रष्टाचार इतना बढ़ गया है कि उसको आप रोक नहीं पाते हैं। जब जनता अपनी मांग के लिए शासन के दरवाजे खटखटाती है, जब जनता डेपुटेशन लेकर जाती है तो उसको मिर्फ हां, हां कहकर टाल दिया जाता है। प्रजातंत्र में जनता के हाथ में अधिकार होता है जन आन्दोलन करने का।

मैं अभी दस मिनट और बोलूंगा, मैं हमेशा नहीं बोलता हूँ। कृपा करने मुझे बोलने दीजिए, मैं आपसे विनम्र प्रार्थना करता हूँ।

तो जन आन्दोलन करने का हक हमने जनता को दिया है कि अपनी मांगों के लिए वह जन आन्दोलन कर सकती है। लेकिन जब जनता

जन आन्दोलन के लिए मामले आती है तो हमारा शासन उसके साथ क्या व्यवहार करता है ? शासन उनको बन्दूक से भून डालता है। उनको बन्दूक से मारा जाता है, उनपर लाठियां बरसाई जाती है, उनपर झूठे केसेज लगाए जाते हैं और जेलों में उनको ठूसा जाता है। 12 साल से विदर्भ की आम जनता विदर्भ की मांग कर रही है। वह कहती है कि महाराष्ट्र में हमारा भला नहीं हो सकता है। 12 साल का हमारा अनुभव है कि विदर्भ का कोई भी विकास नहीं हुआ है। पश्चिम महाराष्ट्र का ही सारा विकास हो रहा है। समुद्र बेचकर वहां नई बम्बई बसाई जा रही है, लेकिन विदर्भ में न पानी की व्यवस्था हुई, न खेती के लिए कोई व्यवस्था हुई और न

वहा पर कोई कारखाने खोले गए। सभी प्रकार से विदर्भ के साथ अन्याय हो रहा है। 1959 में जो वहा पर आन्दोलन हुआ उसमें जनता ने मांग की कि हमें अनाज दो। हमें मजदूरी दो, हमें वाम दो लेकिन उसका परिणाम यह हुआ कि उनके ऊपर गोली बारी हुआ जिसमें तीन मामूम बच्चे मारे गए और मात बच्चे घायल कर दिए गए। जब जनता ने देखा तो वह तडप उठी।

MR. CHAIRMAN: Mr. Hedaoo, you are making a good speech but kindly speak on the Finance Bill. Now, your time is over. If you like you can continue tomorrow. It is 6 O'clock and the House stands adjourned till tomorrow.

18 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 14 1974/Sravana 23, 1896 (Saka).*